



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4000/2021 FIXED	SUHEL AKRAM AND 3 ORS. Versus THE PUNJAB NATIONAL BANK AND 4 ORS.	MD. S ISLAM MD S HOQUE MR. M DEKA	SC, PNB
2	WP(C)/6409/2021 B/O	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
3	WA/80/2020 FIXED	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
4	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
5	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR

6	WA/104/2021 CAVT. NO.01662/021, FIXED, CAVT.NO./176/2021, CAVT.NO./166/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. H. LALFAKZUALA AND 26 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
	WITH			
7	WA/103/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. C. LALDINTLUANGA AND ANR.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
	WITH			
8	WA/106/2021 CAVT. NO. 01762/021,	THE STATE OF MIZORAM AND 3 ORS. Versus SMT. LALTLANTHANGI RALTE AND 34 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
9	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS. S KHOUND MS M HAZARIKA	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
10	WA/307/2021 FIXED, CAVT.NO./716/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
11	WA/308/2021 FIXED	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
12	WA/274/2021	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
13	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
14	WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
15	WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
16	WA/312/2021	HARI PRASAD SARMA AND 254 ORS. Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU
	WITH I.A.(Civil)/1930/2021 in WA/312/2021	HARI PRASAD SARMA AND 254 ORS. Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU
17	WP(C)/4750/2021 FIXED	BULBUL LAHON Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	ASSTT.S.G.I.
18	WP(C)/5388/2021 FIXED	PARTHA PRITAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	MR. S DUTTA (R-2,3) MR. K N CHOUDHURY (R-5) MR. P SARMAH (R-4) MR M CHETIA (R-4) MR. N BARUAH (R-5) MR. R J DAS (R-5) MR. S DUTTA (R-2,3) MR S DUTTA (R-2,3) SR. GA, ASSAM SC, S.M.B.

19	WITH PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
20	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
21	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
ORDERS				
22	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
23	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
24	WA/78/2019 FIXED	SHRI SARTAM CHADO MARU Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. B BARUAH GA, AP MR. R SAIKIA
25	WP(C)/4094/2020 FIXED	HACHI RAM MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. T K BHUYAN MR. A GAUTAM	MR. U K NAIR (R4) MR. M AHMED (R4) MR. U K DAS (R4) SC, N C T E SC, EDU
26	WA/22/2021 FIXED	SRI HARI MOHAN ROY Versus THE UNION OF INDIA AND 3 ORS	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
27	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MS A BHUYAN (R-3) SC,AMDB MR M SHELIM (R-4 TO 7)
28	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	MS. T KHRO MS. M KECHII MR F KHAN (R5-R8) MR U CHAUDHURY (R5-R8) MS D BARUAH (R5-R8) MS BISMITA BARMAN (R5- R8) SR GA NAGALAND

29	I.A.(Civil)/180/2021 FIXED in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS
30	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	
31	WA/239/2021 FIXED	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4) MRS. S ROY (R-3,4) MR. A A AHMED (R-3,4)
32	WA/264/2021 FIXED	ATUL CHANDRA ROY Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MR. S BANIK MR. S K ROY MS P M SARMA	GA, ASSAM MR. I H SAIKIA (R-5) MR. K KALITA (R-5) MS L HMAR (R-5) SC, GHC
33	Cont.Cas(C)/347/2021 FIXED	SABIR AHMED BARBHUIYA Versus MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
34	I.A.(Civil)/862/2021 FIXED in WA/3485/2021	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
	WITH WA/3485/2021 (Filing Number)	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
	WITH I.A.(Civil)/3488/2021 (Filing Number)	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
35	I.A.(Civil)/966/2021 FIXED in WP(C)/4301/2018	ON THE DEATH OF ANUP KUMAR DAS HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY MS R MEDHI MR S DUTTA	SC, NF RLY
	WITH WP(C)/4301/2018	ON THE DEATH OF ANUP KR. DAS HIS LEGAL HEIR 1.1 SUKLA DAS (WIFE) Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY	SC, NF RLY
36	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
37	I.A.(Civil)/1213/2021 FIXED in WA/5061/2021	THE UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 36 ORS.	MR. R K D CHOUDHURY ASSTT.S.G.I.	

	WITH WA/5061/2021 (Filing Number)	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F		
38	I.A.(Civil)/1891/2021 FIXED in WA/26/2020 WITH WA/26/2020	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND ORS	MR K BHUYAN	GA, ASSAM SC, IWT
		SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA (r-6) MRS. K DEKA (r-6) MR. S P CHITTAWAT, (R-6) SC, IWT
39	I.A.(Civil)/1901/2021 FIXED in WA/246/2021 WITH WA/246/2021 (Filing Number)	ARUP JYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR H BEZBARUA MR. S J SARMAH	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
		ARUP JYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS. E	MR H BEZBARUA	
40	I.A.(Civil)/1912/2021 FIXED in WA/9263/2021 WITH WA/9263/2021 (Filing Number)	MONICHANDA BORTHAKUR @ MONICHANDRA BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS.	MR C GOSWAMI MR. M KHATANIAR	SC, HIGHER EDU
		MONICHANDA BORTHAKUR @ MONICHANDRA BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS. A	MR C GOSWAMI	
HEARING				
41	WP(C)/340/2018 FIXED	UNION OF INDIA Versus ROBIN DEORI	MR. S C KEYAL	MR A BHATTACHARYA (R1) MR. M CHANDA (R1) MR S CHOUDHURY (R1) SC, UPSC

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1108/2019	HASMAT ALI Versus UNION OF INDIA AND 5 ORS.	MR. B HALDAR MR G BHARADWAJ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/1138/2019	BAKUL CHANDRA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. M A I HUSSAIN MR A R BHUYAN Mr M U Ahmed	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/1216/2019	ASMINA BEGUM @ ASPINA Versus THE UNION OF INDIA AND 5 ORS.	MR. J A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/1226/2019	MILAN DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/1260/2019	UMED ALI @ OMED ALI @ OMAED ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

6	WP(C)/1344/2019	AKABARI BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR P K BASU	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/1534/2019	AINUDDIN @ MD. AINUDDIN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/8098/2019 FIXED, WITH LCR	MANIJA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MS S CHAKRABORTY (LEGAL AID COUNSEL) MR. A A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/884/2020	RAHELA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN A RAHMAN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4866/2020 B/O, WITH LCR	SALEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4193/2021 B/O	MD. ALTAF HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/5978/2021 B/O	ULIFA KHATOON @ ULKE KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/6362/2021	MUSSTT FAIZUN NEHAR Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/6376/2021	FULMALA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. N ZAMAN MS. N DAS SC, ECI MR. M P BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6378/2021	KABEL UDDIN @ KABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR G P CHETIA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6382/2021	TAJAL ALI @ TAJEL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/6384/2021	MUSTT MATIJAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER MR. F A HASSAN MS N M SARMA MD. I HUSSAIN	SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
18	WP(C)/6400/2021	SAMIR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/6401/2021	OMAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/6413/2021	GOHURAM BEWA @ GAHURAN BEWA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
<u>EX PARTE ORDER</u>				
21	WP(C)/8024/2019 FIXED, WITH LCR	HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>ADMISSION</u>				
22	WP(C)/3576/2017 B/O	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
WITH				
23	WP(C)/1639/2017	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/39/2018	SARIFAN NESSA Versus THE UNION OF INDIA AND 4 ORS	MR. I A TALUKDAR MS. M MALLIK	MR. B BARUAH MS. A VERMA ASSTT.S.G.I.
25	WP(C)/62/2018 WITH LCR	PRANAB DEBNATH @ PABAN DEBNATH Versus THE UNION OF INDIA	MS C MEDHI MR. S NATH MR. S SHIL MR R DHAR	GA, ASSAM SC, NRC MS. A VERMA MR. D BARUAH ASSTT.S.G.I. SC, ECI
26	WP(C)/89/2018 WITH LCR	FATEMA BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA	MR. S ALIM MR. A T SIKDER MR B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
27	WP(C)/521/2018 WITH LCR	MOHAMMAD ALI Versus UNION OF INDIA	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/558/2018 WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA	MR U S DAS MR. P SARMAH MS. P SONOWAL	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
29	WP(C)/4155/2018 WITH LCR	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/4260/2018 WITH LCR	MOYBHAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/4951/2020 B/O, WITH LCR	MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	PIL/60/2021 FIXED	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM ASSTT.S.G.I. SC, WATER RESOURCE

33	WP(C)/2194/2021 WITH LCR	ABDUL SAMAD Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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ORDERS

34	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	SC, NHM GA, ASSAM MR. D UPAMANYA SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. SC, HEALTH
35	I.A.(Civil)/2060/2021 B/O, WITH WP(C)/5244/2021 (D/O) in WP(C)/5244/2021	ATOWAR ALI Versus UNION OF INDIA AND 5 ORS.	MS H AHMED MR F KHAN MS D BARUAH MS BISMITA BARMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

36	WP(C)/4368/2014 FIXED	KONTO WARISA and ANR Versus THE UNION OF INDIA AND 5 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MS. B SARMA SC, HEALTH ASSTT.S.G.I.
37	PIL/55/2017 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR A ATREYA	MR. R K D CHOUDHURY (R- 1,2,4,5,6 and 7) GA, ASSAM MR. P DAS MR S SARMA MR. T C CHUTIA MR. B D GOSWAMI MR. B GOGOI MS. A DAS MR. A D CHOUDHURY(R-9 AND 10) MR. B C DAS (R-9) MR. A S DHILLON (R-8) MS S SARMA (R-3) GA, ARUNACHAL GA, MIZORAM SC, HEALTH

WITH

I.A.(Civil)/1923/2020
in PIL/55/2017

THE SECRETARY TO THE GOVT OF
ASSAM

Versus

STUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH AND
CAPACITY BUILDING AND 10 ORS.

MR N DUTTA

38 I.A.(Civil)/762/2021
FIXED, WITH LCR
in WP(C)/5693/2020

NURJAHAN BEGUM
Versus
THE UNION OF INDIA AND 6 ORS

MR A ALI
MS. M KHATUN
MS D DEORI

SC, NRC
SC, ECI
SC, F.T

WITH

WP(C)/5693/2020

NURJAHAN BEGUM
Versus
THE UNION OF INDIA AND 6 ORS

MR. P J SAIKIA
MR A ALI
MS. M KHATUN
MS D DUTTA
MS D DEORI

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

39 WP(C)/2201/2021
FIXED, WITH LCR

NUR ISLAM SEIKH
Versus
THE UNION OF INDIA AND 5 ORS

MR A A DEWAN
MR S PRODHANI

MR. S C KEYAL
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2623/2020 FIXED	MD. ANISH ALI AND 6 ORS. Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	SC, A G V B
2	Cont.Cas(C)/435/2021	M/S ASSENT CHEMICALS LTD Versus BISWAJIT DAS	MR. M A I HUSSAIN R BORUAH	
3	WP(C)/3998/2021 FIXED	CHANU ALI Versus THE UNION OF INDIA AND 5 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION.
4	WP(C)/4650/2021 FIXED	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB	SR. GA, ASSAM
5	WP(C)/4737/2021 FIXED	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
6	WP(C)/5062/2021 FIXED	M/S BALAJI TRADE AGENCY Versus THE UNION OF INDIA AND 8 ORS	MS. N RAI MS S S ZIA	MR. B SARMA (SC, RAILWAYS) ASSTT.S.G.I. SC, CUSTOMS
7	WP(C)/5382/2021 FIXED	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
8	WP(C)/5386/2021 FIXED	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE

9	WP(C)/5549/2021 FIXED	NAJIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
10	WP(C)/5645/2021 FIXED	BHUPEN KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, IRRIGATION
11	WP(C)/5669/2021 FIXED	SOLEMAN SK Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED U U KHAN	SC, PNRD GA, ASSAM
12	WP(C)/5737/2021 FIXED	MANAB THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
13	WP(C)/5824/2021 FIXED	SUKUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MR. S DUTTA MR D DEKA	GA, ASSAM SC, NRHM SC, HEALTH
14	WP(C)/5880/2021 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR M RANA S I AKAND	GA, ASSAM
15	WP(C)/5971/2021 FIXED	M/S SHASS ENGINEERS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, FOREST SC, PWD
16	WP(C)/6000/2021 FIXED	DWIJENDRA BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, PWD SC, BTC
17	WP(C)/6104/2021 FIXED	ASHRAFUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII MR. M ALOM	SC, CO OP
18	WP(C)/6207/2021 FIXED	BISWAJIT RAY AND ANR Versus THE STATE OF ASSAM AND 30 ORS	MR H DAS MR. B C DEKA	GA, ASSAM MR R DHAR(SC, WPT & BC)
19	WP(C)/6208/2021 FIXED	NAVARUN DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, GMC SC, GDD SC, G M D A
20	WP(C)/6231/2021 FIXED	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
21	WP(C)/6236/2021 FIXED	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR A KUDDUS	MR. P N GOSWAMI (SC, APDCL, R- 2,3,4,5) MR. K GOGOI (ADDLL. SR. GA ASSAM, R-1)
22	WP(C)/6280/2021 FIXED	M/S BADRI RAI AND CO. Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MR H K SARMA	ASSTT.S.G.I. SC, IIT (R NOS. 2 and 3)
23	WP(C)/6355/2021	M/S BAJRANG IDCOL TEA COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM
24	WP(C)/6359/2021	ABDUS SAMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED	SC, P AND R.D.
25	WP(C)/6360/2021	JOEL BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
26	WP(C)/6361/2021	JOEL BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
27	WP(C)/6363/2021	JOJNESWAR BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	ASSTT.S.G.I. SC. EPFO

28	WP(C)/6366/2021	M/S SHIVAM ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, FOREST
29	WP(C)/6369/2021	DUL HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS K TSUKRU	SC, TRANSPORT
30	WP(C)/6372/2021	DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 7 ORS	MR. R HUSSAIN MR. A A AHMED	SC, I O C
31	WP(C)/6388/2021	NILBHANU KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED	GA, ASSAM SC, REVENUE
32	WP(C)/6393/2021	SUNIL KUMAR KHEMANI Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
33	WP(C)/6394/2021	BRIHOTTOR FANCY BAZAR KHUDRA BYABASHAYEE SANTHA AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS. S SAIKIA	GA, ASSAM SC, GMC
34	WP(C)/6396/2021	NILAKAMAL LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM
35	WP(C)/6397/2021	AJAY GHOSH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
36	WP(C)/6398/2021	RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR D MAHANTA	GA, ASSAM SC, REVENUE
37	WP(C)/6404/2021	SUBASH CHANDRA SAHA Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
38	WP(C)/6406/2021	PINAK MALAKAR Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
39	WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
40	WP(C)/6410/2021	ANIL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
41	WP(C)/6422/2021	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	SC, I O C
42	WP(C)/6424/2021	KAILASH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA	SC, P H E
ADMISSION				
43	WP(C)/6503/2016 FIXED	RAJEN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A L MANDAL MR H DAS MR.H RAJBANGSHI MR. H RAJBANGSHI	GA, ASSAM SC, PWD SC, K A A C
44	WITH WP(C)/6513/2016	RAJEN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A L MANDAL MR H DAS MR.H RAHBANGSHI MR. H RAJBANGSHI	GA, ASSAM SC, PWD SC, K A A C

45	WP(C)/6986/2018 B/O	JISOYA KHAKLARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. I HUSSAIN MS N DUTTA MR. D GOGOI	GA, ASSAM
46	WP(C)/8862/2018 B/O	PARESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM	GA, ASSAM SC, WATER RESOURCE
47	WP(C)/1398/2019 B/O	HOJAI FISH MARKET ASSOCIATION AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM MRS. S ROY (R3) MR P BANERJEE (R3) MS A DAS (R3) SUSHMITA SENGUPTA (R3)
48	WP(C)/4329/2019 FIXED	RAM BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WATER RESOURCE
49	WP(C)/1064/2020 FIXED	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
50	WP(C)/5071/2021 FIXED	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
51	WP(C)/5356/2021 FIXED	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
52	WP(C)/5699/2021 CAVT. NO.06982/021, FIXED	BABUL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, CO OP MR. B CHAKRAVARTY MR. S UPADHAY FOR CAVEATOR
<u>ORDERS</u>				
53	WP(C)/5229/2020 FIXED	HAJERA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MD. S Z B AKLAS MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
54	WP(C)/5654/2021 FIXED	PADMA RAM RABHA Versus THE PRINCIPAL SECRETARY, AND 3 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
55	WITH WP(C)/5709/2021	TAZIMUDDIN AHMED @ ALIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
56	WITH WP(C)/5825/2021	SUNIL BORO Versus THE PRINCIPAL SECRETARY, BTC AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
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8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
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19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS	MR G J SHARMA MS U DAS	
2	Cont.Cas(C)/434/2021	RONALD HAZARIKA Versus DIGANTA BORAH AND 3 ORS	MR. R M CHOUDHURY	
3	Cont.Cas(C)/437/2021 B/O	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	
4	Cont.Cas(C)/438/2021 B/O	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	
5	Cont.Cas(C)/439/2021	RANJIT KR GOGOI Versus SMT. KAVITA PADMANABHAN AND 3 ORS	MS. A NEOG MS M KAKOTY	
6	WP(C)/6199/2021 FIXED	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN MR A K AZAD	SC, CO OP
7	WP(C)/6251/2021 FIXED	DWIJEN KUMAR SRIVASTAVA Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA	SC, P AND R.D.
8	WP(C)/6297/2021 B/O	TAHERUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN MS F INTAZ	GA, ASSAM
9	WP(C)/6354/2021	BIJU DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	SC, P AND R.D.
10	WP(C)/6356/2021	PARNITA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, AG SC, PWD

11	WP(C)/6357/2021	AMIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
12	WP(C)/6358/2021	SRI GOPAL GURUNG Versus THE UNION OF INDIA AND 3 ORS	MRS. S ROY MS P SHILL	ASSTT.S.G.I.
13	WP(C)/6365/2021	ANGSUMAN BHATTACHARJEE AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. T U LASKAR MR. N DHAR MR. A B T HAQUE	SC, HEALTH SC, FINANCE DEPTT.
14	WP(C)/6368/2021	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	ASSTT.S.G.I.
15	WP(C)/6375/2021 B/O	ROSHIDUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MS P AGARWAL MS S BORA	SC, FOREST SC, FINANCE DEPTT.
16	WP(C)/6386/2021	NARENDRANATH DAS Versus STATE BANK OF INDIA AND 3 ORS	MR. T DAS MS. R BARMAN	
17	WP(C)/6387/2021	MD. RUBUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, K A A C SC, AGRI. DEPARTMENT
18	WP(C)/6402/2021	PANKAJ RAJBONGSHI Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM
19	WP(C)/6428/2021	SUKHADEEP RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR MR. H K RAY	GA, ASSAM SC, IRRIGATION SC, FINANCE
ADMISSION				
20	WP(C)/3285/2020 FIXED	PREMA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
21	WP(C)/1410/2021 FIXED	GOPICHAND BHAGAT Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, K A A C
22	WP(C)/2654/2021 FIXED	NURUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS S S ZIA	SC, PWD
23	WP(C)/4766/2021 FIXED	PANKAJ KR. BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS T WAPANGLA MR. K AHMED	GA, ASSAM SC, REVENUE
24	WP(C)/4767/2021 FIXED	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
25	WP(C)/4771/2021 FIXED	PANKAJ DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
26	WP(C)/4802/2021 FIXED	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MS N BEGUM MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, HEALTH
ORDERS				
27	Review.Pet./45/2021 WP(C)/3023/2020 (Disposed), FIXED	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM

28 I.A.(Civil)/270/2021
WP(C)/810/2020 (Disposed),
FIXED
in WP(C)/518/2020

THE INDIAN INSTITUTE OF TECHNOLOGY, MR. R P KAKOTI SR. ADV.
GUWAHATI
Versus
BRIJESH KUMAR RAI AND ANR.

MR. K N CHOUDHURY (R-1)
MS. D GHOSH (R-1)
MR SAURADEEP DEY (R-1)
MS H BETALA (R-1)
MR I CHAKMA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOİ	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	CRL.A(J)/41/2021	SANJAY BHUMIJ Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/42/2021	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/43/2021	BIREN CH. DAS Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/44/2021	MONU TANTI Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/45/2021	DIP KALINDI @ DIPOK Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/49/2021	DAOMA BORO Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(J)/50/2021	MD. TAHER ALI Versus THE STATE OF ASSAM		PP, ASSAM
8	CrI.A./163/2021 WITH O/N	NATIONAL INVESTIGATION AGENCY (NIA) Versus RUTH CHUWANG		
<u>ORDERS</u>				
9	CRL.A(J)/1/2018 WITH O/N, LCR 6 FILES, P.B. 3 NOS.	DHIREN MAJHI Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

10	Crl.A./287/2019 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	SMT. MONI MAZUMDAR @ CHAMPA Versus STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
11	I.A.(Crl.)/317/2020 WITH O/N, LCR 4 FILES in Crl.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
	WITH Crl.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
	WITH			
12	Crl.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(Crl.)/356/2020 in Crl.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
13	Mat.App./13/2021 FIXED	HIRON ROY Versus GAURI KANTA ROY	MR. S N KRISHNATRAYA	
14	Crl.A./123/2021 WITH O/N, LCR 3 FILES	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
15	I.A.(Civil)/1926/2021 in Mat.App./31/2019	SMTI. NAMRATA MEENA Versus SRI KUMAR GAURAV		
	WITH Mat.App./31/2019	SMTI. NAMRATA MEENA Versus SRI KUMAR GAURAV	MR. S SHARMA MR. S N ADHYAPAK MS N ISLAM	
HEARING				
16	Mat.App./49/2017 FIXED, WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
	WITH			
17	CRP/38/2016	RANJAN BARUAH Versus SMTI. SHRAVANI KHAUND BORUAH	MR. Y S MANNAN MS. S GOHAIN MS. R AKHTAR	MR. N N B CHOUDHURY MR. P HAZARIKA MR D P SAHU
	WITH I.A.(Civil)/226/2016 in CRP/38/2016	SMTI. SHRAVANI KHAUND BARUAH Versus RANJAN BARUAH	MR.N N B CHOUDHURY MRD P SAHU	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
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21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3922/2021 B/O	SOBAHAN ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3439/2021	MD. MOINUL HOQUE @ MOINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
MOTION				
3	Crl.Pet./237/2020	GUWAHATI RIDING AND POLO CLUB Versus THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE	GA, ASSAM SPL PP WILDLIFE FOREST ASSAM
4	Crl.Rev.P./160/2021 FIXED	SRI SURESH AGARWALLA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (ACB)	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, CBI
5	Crl.Pet./229/2021 WITH LCR 1 FILE	DR SUNIL CH SARMAH Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
6	Crl.Rev.P./276/2021	WAHED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
7	Crl.Pet./511/2021 FIXED	DIN ISLAM Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

8	Crl.Pet./670/2021	MOZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
9	Crl.Pet./708/2021	MD. JEHIRUL HOQUE @ JEHIRUL HOQUE Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
10	Crl.Pet./709/2021	TARA MIAH Versus MUSST. MONOWARA KHATUN	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	
11	AB/3981/2021 B/O	SANJOY GOALA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
12	AB/4030/2021	RAKESH KHAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM	PP, ASSAM
13	AB/4031/2021	SAMSER ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
14	AB/4032/2021	MOKBUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
15	AB/4036/2021	BHASKAR CHINTEY Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
16	AB/4037/2021	MD.HABI ULLAH @ HABIULLAH Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
17	AB/4038/2021	GIRIN PATIR Versus THE STATE OF ASSAM	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
18	AB/4042/2021	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
19	AB/4043/2021	MADHURJYA GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
20	AB/4045/2021	FAKHAR UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR J M SULAIMAN	PP, ASSAM
21	AB/4050/2021	SHAMSUL ISLAM Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
22	AB/4051/2021	MAINUL HAQUE BARBHUIYA@ BORO KHUKAN Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
23	AB/4052/2021 B/O	RAJ KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA	PP, ASSAM
24	AB/4053/2021	SAGARIKA PURKAYASTHA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
ADMISSION				
25	Crl.Pet./690/2019 WITH LCR 1 FILE(SCANNED COPY)	RUPAK MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
26	Crl.Pet./574/2021 FIXED	SARAJU RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. DITUL DAS (R-2) MR. R RAHMAN (R-2) PP, ASSAM

27	Crl.Pet./609/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus NAZRUL ALI AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR P KATAKI (R-1) MRS R BEGUM (R-1) MRS. M D BORUAH (R-1)
BAIL HEARING (BA)				
28	Bail Appln./3149/2021 FIXED	RAM KUMAR RAY @ RAI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
29	Bail Appln./3314/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
30	Bail Appln./3353/2021 FIXED	SWAPAN GUHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A A R KARIM MR. A DEB	PP, ASSAM
WITH				
31	Bail Appln./3284/2021	BHABA PRASAD KAKOTI Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
32	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
33	AB/1044/2021	PRADIP DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
34	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
35	AB/2165/2021	JAYANTA DIHINGIA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
36	AB/2239/2021	DR NAREN SAUD Versus THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
37	AB/3281/2021 FIXED	HARIDAS SINHA AND 2 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	MS. R CHOUDHURY (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
38	AB/3406/2021	MD. NASIB ALI @ BABU ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY	PP, ASSAM
39	AB/3502/2021 FIXED	SIBA BORA Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
40	AB/3569/2021 FIXED	DIP JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
41	AB/3696/2021 FIXED	ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
42	AB/3732/2021 FIXED	UTPAL BORAH AND ANR. Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
43	AB/3736/2021 FIXED	PRANJIT BORA Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

44	AB/3825/2021 FIXED	SALIMUL HOQUE AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
45	AB/3901/2021 FIXED	JANNATUL MOALEM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR N ISLAM	PP, ASSAM

ORDERS

46	CrI.Rev.P./255/2021 FIXED	ABDUL KADER Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	PP, ASSAM
47	CrI.Pet./628/2021 FIXED	FARUK HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
48	CrI.Pet./630/2021 FIXED	HAMED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM

HEARING

49	CrI.Rev.P./316/2016 WITH LCR 3 FILES, B/O	UPNESH THAKUR @ HARI THAKUR and ANR. Versus THE UNION OF INDIA and ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.S C BISWAS(Spl.Counsel Rly.) MR.A K SARKAR SC, RAILWAY
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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
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11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAAN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/8759/2019 B/O	BENU DHAR DAS Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. P DAS MR. N N DUTTA	SC, GST MR. S C KEYAL SC, C G S C
	WITH			
2	WP(C)/8762/2019	KAMAL NAYAN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR. A GOEL	SC, GST MR. S C KEYAL SC, C G S C
	WITH			
3	WP(C)/8764/2019	M/S. ASSOCIATED LAW CHAMBERS AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. S C KEYAL SC, C G S C
	WITH			
4	WP(C)/8775/2019	MILLIE HAZARIKA Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. S C KEYAL SC, C G S C

5	WITH WP(C)/8776/2019	NILAY DUTTA Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. S C KEYAL SC, C G S C
6	WITH WP(C)/9128/2019	MRINAL KUMAR CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. M DUTTA MR P BHARDWAJ	SC, GST MR. S C KEYAL ASSTT.S.G.I.
7	WITH WP(C)/9350/2019	KAMAL NAYAN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. S C KEYAL
8	WP(C)/4304/2020 B/O	NURUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, ELEM. EDU GA, ASSAM
MOTION				
9	WP(C)/3759/2020	AHMADUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, SEC. EDU.
10	Cont.Cas(C)/436/2021	SAMSUL HAQUE MAZUMDAR Versus LAKSHMAN BISWAS	MR. JUNM LASKAR MS. A AHMED	
11	WP(C)/5202/2021 B/O	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/5854/2021 B/O	PRALAY KANTI CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR D C NATH MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
13	WP(C)/5895/2021	PAILODI PHONGLO Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. R BORA Mr. A Baruah	SC, ELEM. EDU GA, ASSAM SC, AG SC, DIMA HASAO
14	WP(C)/5945/2021	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6290/2021	SHIV CHETRY AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. SC, N C T E
16	WP(C)/6351/2021	SAIDUL ALOM MAZUMDER AND 20 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/6352/2021	FORHANA KHANOM CHOUDHURY AND 21 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
18	WP(C)/6353/2021	ASHOK UDDIN BARBHUIYA AND 19 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
19	WP(C)/6364/2021	MD. OHAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
20	WP(C)/6370/2021	TANURAM MILI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE

21	WP(C)/6371/2021	SURESH PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM
22	WP(C)/6374/2021	MINULATA DOLEY (PEGU) Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
23	WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/6383/2021	MURSHIDA YEASMIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
25	WP(C)/6390/2021	SUNITA KAKATI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA	SC, SEC. EDU. SC, FINANCE
26	WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU
27	WP(C)/6405/2021 B/O	ABUD DEY AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, ELEM. EDU
28	WP(C)/6407/2021	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	SC, ELEM. EDU
29	WP(C)/6411/2021	MANORATH DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN	SC, ELEM. EDU SC, FINANCE SC, PENSION
30	WP(C)/6412/2021	DEB DAS SAHA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
31	WP(C)/6416/2021	BIJOY KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
32	WP(C)/6419/2021	DWIMUSHRI BARO Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, BTC
33	WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E)
ORDER (STAY VACATING)				
34	I.A.(Civil)/2885/2019 WP(C)/4828/2013 (Disposed) in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
	WITH WP(C)/4617/2019	RUNUMA BEGAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
35	WITH Review.Pet./41/2020	THE DIRECTOR OF SOCIAL WELFARE, ASSAM Versus HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
36	I.A.(Civil)/1662/2020 FIXED in WP(C)/2103/2020	BISHNU BORAH Versus MALAYA BORAH AND 11 ORS	MR. A DAS	SC, HIGHER EDU MR J C GOGOI MR. M DAS

	WITH WP(C)/2103/2020	MALAYA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
37	I.A.(Civil)/1555/2021 B/O in WP(C)/1345/2021	ABDUR RASHID SK. AND ANR. Versus SHAHIDUR ISLAM AND 6 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MR. P K DEKA MR. I H LASKAR
	WITH WP(C)/1345/2021	SAHIDUR ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU MR M H AHMED GA, ASSAM MR A HAI SC, SSA
ADMISSION				
38	WP(C)/1061/2016 B/O	MD. REAZUDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	MS.A VERMA MR. M HUSSAIN (R- 5 & 6) SC, SECONDARY EDUCATION SC, FINANCE DEPTT.
39	WP(C)/2558/2017	KHUDEJA KHATUN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
40	WP(C)/142/2019 FIXED	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
41	WP(C)/8777/2019 B/O	JYOTIRMOY ROY Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, C G S C
42	WP(C)/1037/2020 B/O	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU SC, SEBA
43	WP(C)/2945/2020 WP(C) 6056/2013(D/O), B/O	REJIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU. MR. K R PATGIRI SC, FINANCE DEPTT.
44	WP(C)/4297/2020	MRINAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. U K NAIR (R7) MR R ISLAM (R7)
45	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
46	WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
47	WP(C)/2430/2021	JONALI KALITA AND 102 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	Mr M U Ahmed MR F HAQUE	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE
48	WP(C)/2582/2021	KUKHESWAR GOGOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA MS. B BARDALAI	SC, SEC. EDU. SC, FINANCE DEPTT.

49	WP(C)/4241/2021 B/O	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
50	WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
ORDERS				
51	WP(C)/2979/2013	SMTI AMIYA KATAKI Versus THE STATE OF ASSAM AND 7 ORS	MR.D K KOTOKY MR.S CHAMARIA MR.D SARMAH MR.N BARUAH MR.M PHUKAN MR.S CHANDA	GA, ASSAM MR.A K GUPTA MR.K BARUAH SC, EDU
52	WP(C)/5206/2013	CHAKRA RAM KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR.I HUSSAIN MR.N PATHAK MR.N H BARBHUIYA MR.M K MISHRA	GA, ASSAM MR.D K SARMAH(R-7) MD.A KHAN MR.N G KUNDU MS.A TALUKDAR(R-7) MR.A PATHAK(R-7) MRG DEKA MR.P K R CHOUDHURY SC, EDU
53	I.A.(Civil)/3821/2018 CRP (I/O) 198/2017 (Disposed) in CRP(IO)/198/2017 WITH I.A.(Civil)/3820/2018 WITH I.A.(Civil)/918/2019	MUSTT. RENU BEGUM AND 2 ORS. Versus BENU SAHA @ BENU TORI MUSTT. RENU BEGUM AND 2 ORS. Versus BENU SAHA @ BENU TORI MUSTT. RENU BEGUM and 2 ORS. Versus ON THE DEATH OF BENU SAHA @ BENU TORI, HIS LEGAL HEIRS REPRESENTING	MR. A K PURKAYASTHA MR. S SHARMA MR. A K PURKAYASTHA MR. S SHARMA MR. A K PURKAYASTHA	
54	Cont.Cas(C)/511/2020	SARBASHRI BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. B CHOUDHURY
55	Cont.Cas(C)/512/2020	JAROW BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR P NAYAK MR A CHALIHA MR A CHALIHA
56	WP(C)/3648/2020	MD. MAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DEKA MR. M DAS	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH SC, BTC
57	Cont.Cas(C)/142/2021 B/O	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANIANR MR. K K DUTTA
58	I.A.(Civil)/1140/2021 RSA/285/2019 (Disposed) in RSA/285/2019	ARUN BAROI AND ANR. Versus PAPU MADAK	MR. A GANGULY MR. A DUTTA	
59	I.A.(Civil)/1965/2021 in WP(C)/1322/2015	ANOY JYOTI THAKUR Versus THE STATE OF ASSAM AND ORS	MS S R MAZARBHUIYA	SC, ELEM. EDU GA, ASSAM(R4)

WITH

I.A.(Civil)/1964/2021
 WP(C)/1322/2015 (Disposed),
 NEXT WEEK

ANOY JYOTI THAKUR
Versus
 THE STATE OF ASSAM AND 5 ORS

MR. A M BARBHUIYA
 MR.J ISLAM
 MS S R MAZARBHUIYA
 MS A BEGUM

SC, ELEM. EDU
 GA, ASSAM(R4)

60 I.A.(Civil)/1971/2021
 WP(C)/4422/2020 (Disposed)
in WP(C)/4422/2020

GAYATRI BORO AND 14 ORS.
Versus
 THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS
 L CHOUDHURY

SC, SEC. EDU.

61 WP(C)/3770/2021
 B/O

DIBYAJYOTI BORAH AND 4 ORS
Versus
 THE STATE OF ASSAM AND 3 ORS

MR S BORTHAKUR
 MR. D GOGOI

SC, HIGHER EDU
 MR R SENSUA (R4)
 MR D BORAH (R4)

62 WP(C)/5498/2021

KANDARPA DAS
Versus
 THE CHANCELLOR GAUHATI UNIVERSITY
 AND 5 ORS.

MR. D DAS SR. ADV
 MR J DAS
 MR K TALUKDAR

SC, G U

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3426/2021	ATAUR RAHMAN @ MD. ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./3429/2021	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
3	Bail Appln./3435/2021	DAMODAR KAKATI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./3437/2021	TASIR UDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3438/2021	OHAB ALI MUSSULLI @ OAHAP ALI MUSSULLI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
MOTION				
6	Crl.Pet./707/2021 B/O	ABUL HUSSAIN TAPADAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
7	AB/3970/2021 FIXED	MINTU DAS Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS A AFREEN	PP, ASSAM
8	AB/4028/2021	SRI SATTAR ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM

9	AB/4034/2021	FIRDUS ALI @ CHUTKU Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
10	AB/4035/2021	SRI SATTAR ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
11	AB/4039/2021	INDIRA PATIR Versus THE STATE OF ASSAM	MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
12	AB/4040/2021	SATYA RAM KALITA AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
13	AB/4044/2021	ABDUR RAHAMAN Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	PP, ASSAM
14	AB/4046/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN	PP, ASSAM
15	AB/4047/2021	NARAYAN NATH Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
16	AB/4048/2021	HEMEN KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	AB/4049/2021 B/O	SANIDUL MONDAL @ SANIDUL ALI @ SANIDUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
18	AB/4055/2021	SUBODH CHANDRA RAY AND 2 ORS. Versus THE STATE OF ASSAM	MR S KHOOND MR D J MEDHI	PP, ASSAM
ADMISSION				
19	Crl.Pet./696/2018	MUAZZUM HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR	MR N ISLAM (R2) PP, ASSAM
20	Crl.Pet./231/2020 WITH LCR 1 FILE	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
WITH				
21	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
22	CRL.A(J)/40/2021	SUNIL SABAR Versus THE STATE OF ASSAM		PP, ASSAM
23	Crl.Pet./308/2021 WITH LCR 2 FILES	JAGADISH PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	MR. A R SIKDAR (R-2) MR. K R PATGIRI (R-2) PP, ASSAM MS. P CHAKRABORTY (R-2)
BAIL HEARING (BA)				
24	Bail Appln./2980/2021 FIXED	ANIKET BASFOR Versus THE STATE OF ASSAM	MR M GARODIA MS. S SAIKIA	PP, ASSAM
25	Bail Appln./3337/2021 FIXED	NIRMAL BORUAH Versus THE STATE OF ASSAM	MR J PAYENG MR. D DAS	PP, ASSAM
BAIL HEARING				
26	AB/494/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

27	AB/584/2021 FIXED	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
28	AB/587/2021	DIJU HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
29	AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
30	AB/2417/2021 FIXED	ABDUS CHABUR SIKDAR @ ABDUL SABBUR SIKDAR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
31	AB/3128/2021 FIXED	BHABEN CH. DAS @ BHABEN DAS @ BHABENDRA DAS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR. M UDDIN MR K ISLAM	PP, ASSAM
32	AB/3222/2021 FIXED	TANJIR ALI @ TOMJID @ MD TAMJID ALI Versus THE STATE OF ASSAM	MR M HASHAN MR. L R MAZUMDER MR. M AHMED MR M HOQUE MD A WADUD	PP, ASSAM
33	AB/3352/2021 FIXED	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM
34	AB/3365/2021 FIXED	SAIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
	WITH			
35	AB/3493/2021	ABU TAHER @ TAHER UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. Z HAMMAD	PP, ASSAM
36	AB/3396/2021 FIXED	LOMBODHAR HAZARIKA Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
37	AB/3397/2021 FIXED	AMIT PHUKAN @ BHAI PHUKAN Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
38	AB/3401/2021 FIXED	MAN TALUKDAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
39	AB/3506/2021 FIXED	JANARDAN DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
40	AB/3507/2021 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	MR. B CHOWDHURY PP, ASSAM
41	AB/3560/2021 FIXED	IBRAHIM ALI BORBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
42	AB/3563/2021 FIXED	MD. FERUZUDDIN AHMED @ FERUZ AHMED Versus THE STATE OF ASSAM	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO	
43	AB/3564/2021 FIXED	ABDUL KADIR AND 5 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
44	AB/3575/2021 FIXED	MOSWARAF ALI @ MUSARAF ALI AND 2 ORS Versus THE STATE OF ASSAM	R RAHMAN MS. R RAHMAN	PP, ASSAM

ORDERS

45	Crl.Pet./855/2013 WITH LCR 1 FILE	NOREN PHUKAN Versus THE STATE OF ASSAM and ANR	MS.P BORA MR.K N KALITA MSJ BHUYAN MR.A K DAS	PP, ASSAM
46	Crl.A./184/2014 WITH LCR 5 FILES	MUSSTT. SUFIA KHATUN Versus STATE OF ASSAM and ANR.	MR.D CHAKRABORTY	PP, ASSAM
47	Crl.L.P./32/2019 WITH LCR 3 FILES in Crl.A./1535/2019 WITH Crl.A./1535/2019 (Filing Number) WITH I.A.(Crl.)/334/2019	ZINOWARA BEGUM Versus THE STATE OF ASSAM AND ANR ZINOWARA BEGUM Versus THE STATE OF ASSAM AND ANR ZINOWARA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MS. D GHOSH MS. K DAS MS. M BARMAN MS. D GHOSH MS. K DAS	PP, ASSAM PP, ASSAM
48	Crl.Pet./945/2019 WITH LCR 2 FILES(SCANNED COPY)	BIMAL SINGH KOTHARI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, CBI
49	Crl.A./8/2020 WITH OFFICE NOTE	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. M U MONDAL MR. M HUSSAIN MD H R AHMED MD. I H KHAN MR. K ISLAM	PP, ASSAM
50	Crl.L.P./27/2020 WITH OFFICE NOTE in Crl.A./6319/2019 WITH Crl.A./6319/2019 (Filing Number) WITH I.A.(Crl.)/248/2020	MONILAL LASKAR Versus SRI MANISH DOLAI AND 12 ORS MONILAL LASKAR Versus SRI MANISH DOLAI AND 12 ORS MONILAL LASKAR Versus SRI MANISH DOLAI AND 12 ORS	MR S DAS MR. H A SARKAR MR S DAS MR. H A SARKAR	PP, ASSAM PP, ASSAM
51	Crl.A./22/2021 WITH LCR 4 FILES	PRANAB JYOTI ROY AND ANR. Versus THE STATE OF ASSAM.	M ALAMGEER MR. A ALAM	PP, ASSAM
52	Crl.A./84/2021 WITH LCR 6 FILES, FIXED WITH	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
53	Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
54	Crl.A./111/2021 WITH OFFICE NOTE, LCR 3 FILES	HUZUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
55	Crl.A./113/2021 WITH LCR 1 FILE, FIXED WITH I.A.(Crl.)/533/2021 in Crl.A./113/2021	SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. N DAS MS S CHOUDHURY MS. A MESEN MS. S K NARGIS MS. A MESEN	SC, NCB
56	I.A.(Crl.)/409/2021 BA 2518/2020(D/O), WITH LCR, FIXED in Bail Appln./2518/2020	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM	MR. S AGARWAL MR R PAUL	PP, ASSAM

57	Crl.Pet./461/2021	DR. ANUJIT BARUAH Versus THE STATE OF ASSAM AND ANR	MR. K I MAZUMDER	MR A TEWARI (r-3) MRS S P TEWARI (r-3) PP, ASSAM
58	Crl.Pet./570/2021	GOBINDA RONGCHON Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MS L DAS (r-2) PP, ASSAM
59	Crl.Pet./598/2021	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM
WITH				
60	Crl.Rev.P./7336/2020 (Filing Number)	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY	
WITH				
	I.A.(Crl.)/538/2020	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
HEARING				
61	Crl.Pet./1270/2018 B/O	MOHSIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	MR B BURAGOHAİN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
WITH				
	I.A.(Crl.)/214/2021 in Crl.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H A TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2973/2021 FIXED	AKIV @ AKIV KHA Versus THE UNION OF INDIA	MR. P K SARMA MS. B BHUYAN MS R SAHIN MS. B MAHANTA	SC, NCB
	WITH			
2	Bail Appln./1750/2021	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
3	Bail Appln./3291/2021 FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM	MR. A K BHUYAN MR T H HAZARIKA MS. N CHOUDHURY MR. A KHOUND MR N K DEV NATH	PP, ASSAM
4	Bail Appln./3425/2021	GULESHA KHATUN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA MR. M SHARMA	PP, ASSAM
5	Bail Appln./3427/2021	MD. MAJID ALI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
6	Bail Appln./3428/2021	HIMESWAR BORAH Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
7	Bail Appln./3430/2021 B/O	IMRAN HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
8	Bail Appln./3431/2021	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM

9	Bail Appln./3432/2021	NUR KALAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
10	Bail Appln./3433/2021	MD. BATSU ALI @ BATSU ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
11	Bail Appln./3434/2021	JOINUL UDDIN @ JOYNUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
12	Bail Appln./3436/2021	MOZIBAR RAHMAN @ GUNBAR AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. M KHAN MR R ISLAM	PP, ASSAM
13	Bail Appln./3441/2021	RAKIBUL ISLAM @ REKIB Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
<u>MOTION</u>				
14	AB/3956/2021	SAKOWAT HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
15	AB/3983/2021	RATUL SARMAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
16	AB/4029/2021	AULIA AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS S S ZIA	PP, ASSAM
17	AB/4041/2021	KALA CHAND Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
18	AB/4054/2021	UJJAL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS M KASHYAP	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./732/2018	BADRUL ISLAM LASKAR @ ROFIQUE UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. B SAHARIA (R2) MS. A AHMED (R2) PP, ASSAM MD. GIASH UDDIN (R2) MR JUNM LASKAR (R2)
20	Crl.Pet./516/2019	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
21	Crl.Pet./620/2019 WITH LCR (FOUR FILES) FIXED	SMTI. NANDITA PAUL SARKAR @ NANDITA PAUL AND ANR. Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
22	Crl.Pet./1510/2019 WITH LCR 1 FILE	DR. BRIJESH KUMAR RAI Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. B CHAKRABORTY MRS P HAZARIKA PP, ASSAM
23	Crl.Pet./116/2021	MALA SARKAR AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MRS P HAZARIKA (R-2,3) MR S HUSSAIN (R-2,3) PP, ASSAM
24	Crl.A./192/2021	BOKAHOLA TEA CO. (P) LTD Versus DHRUBA BORAH	MS F AHMED MR. S K GHOSH	
25	Crl.Pet./402/2021 WITH LCR 1 FILE	AJIJUR RAHMAN LASKAR @ FOKRUL Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
26	Crl.Pet./413/2021	SANJAY DUDHORIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G J SAIKIA MR S DAS	MR. DITUL DAS (r-2,3) MR. D S SINGH (r-2,3) PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
28	Bail Appln./2387/2021 SCANNED COPY OF CASE DIARY, FIXED	TRILU @ TRILUSON SAIKIA Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
29	Bail Appln./2761/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. NUR ALAM Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
30	Bail Appln./2843/2021 SCANNED COPY OF CASE DIARY, FIXED	MD AZAD ALI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
31	Bail Appln./3038/2021 FIXED	HAMIR ALI Versus THE UNION OF INDIA	MR F HAQUE MR N ISLAM	PP, ASSAM SC, NCB
32	Bail Appln./3061/2021 SCANNED COPY OF CASE DIARY, FIXED	DHANANJAY DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
33	Bail Appln./3072/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
34	Bail Appln./3097/2021 SCANNED COPY OF CASE DIARY, FIXED	ASHIK ALI @ ASIK ALI Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
35	Bail Appln./3198/2021 FIXED	PRAKASH PUGALIA AND ANR Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
36	Bail Appln./3209/2021 FIXED	MD. SOLEMAN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	Bail Appln./3250/2021 FIXED	MAFIJ TALUKDAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. R A MAZUMDER	PP, ASSAM
38	Bail Appln./3396/2021 FIXED	ZIAUL HOQUE KHAN @ JIAUR KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A RAHMAN	PP, ASSAM
	WITH			
39	Bail Appln./3327/2021	HARUNAL RASHID AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE MR. S RAHMAN MD R ISLAM	PP, ASSAM
BAIL HEARING				
40	AB/2573/2021 FIXED	KHAYMAN BIBI @ MAIMAL BIBI AND ANR Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
41	AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
42	AB/2786/2021 FIXED	BOLINDRA DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
43	AB/2901/2021 FIXED	RUPAK BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. G GOGOI MS. A GOGOI	PP, ASSAM
44	AB/3110/2021 FIXED	DHIRAJ DAS Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI	PP, ASSAM
45	AB/3664/2021 FIXED	MANJU BARUAH @ MANJU BORUAHA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
46	AB/3693/2021 FIXED	PANCHAMI PEGU AND ANR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM

47	AB/3753/2021 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
48	AB/3897/2021 FIXED	GUNESWARI BORO Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
ORDERS				
49	CrI.A./221/2018 WITH LCR 6 FILES	MOHAMMAD BABLU ALI Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR	PP, ASSAM
50	CrI.A./111/2018	MD ALLAUDDIN SEIKH Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. J ISLAM	PP, ASSAM
51	CrI.Pet./381/2018	BIPLAB KUMAR BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR A RASHID	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
52	I.A.(CrI.)/783/2019 WITH OFFICE NOTE in CrI.A./7554/2019	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
	WITH CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI		
53	CrI.Pet./1444/2019	JITEN RAHANG AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR G PEGU	PP, ASSAM
54	CrI.L.P./22/2021 in CrI.A./8589/2021	UNION OF INDIA Versus TAPAN TALUKDAR	MR. B K DAS	
	WITH CrI.A./8589/2021 (Filing Number)	UNION OF INDIA Versus TAPAN TALUKDAR E	MR. B K DAS	
55	CrI.A./67/2021 WITH OFFICE NOTE, LCR 4 FILES	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/135/2021 in CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
56	CrI.A./138/2021 WITH OFFICE NOTE, LCR 5 FILES	ESAHAQE ALI Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/329/2021 in CrI.A./138/2021	ESAHAQE ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
57	I.A.(CrI.)/428/2021 AB 1661/2021(D/O), FIXED	FAKAR UDDIN Versus RAKIBUL ISLAM AND 2 ORS	MR. S C BISWAS	PP, ASSAM
58	CrI.Pet./495/2021	BISWAJIT DAS AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOJ	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1532/2021 B/O in Cont.Cas(C)/220/2021 WITH Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS MR. M HUSSAIN MR A K DAS	
ADMISSION				
2	WP(C)/2847/2015 FIXED	MUSST JINNATARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS.S BORA MR S DEKA MR.S A CHOUDHURY MS. C TALUKDAR	MR.S ISLAM(R-6) MR.T A RAHMAN(R-6) MR.K M HASSAN(R-6) SC, SOCIAL WELFARE
3	WP(C)/1510/2016 FIXED	HARUN-AL-RASHID Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. M AHMED MR. M HASHAN	MR. N HAQUE (R-6) MR. M HUSSAIN R-6 SC, IRRIGATION
4	WP(C)/2770/2016 FIXED	ANIL SINGH and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.R GOSWAMI MR.N J KHATANIAR MR.I KALITA	GA, ASSAM MR.B D GOSWAMI R-5 SC, APDCL MR.H DEKA(R-5)
5	WP(C)/5654/2016 FIXED	ARUNAVA DEY Versus THE STATE OF ASSAM AND 3 ORS	MRH I CHOUDHURY MR.R ALI MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.R. N. D. SARMA(R-5) MR.A DHAR(R-5) MR.A HUSSAINR-5 MR. R. GOGOI (SC, PHE DEPARTMENT)

6	WP(C)/7219/2018	MITON DAS Versus THE STATE OF ASSAM AND 15 ORS.	MR R DHAR MRS. R RONGMEI	MS. N MODI (R2, R3) GA, ASSAM MR SISHIR DUTTA (R2, R3) MS. J HAZARIKA (R4-R15) MR. M CHOUDHURY (R4-R15) MR. C SHARMA (R2, R3) (R4-R15)MR RIZWAN YASIN
	WITH			
7	WP(C)/5967/2018	SARIMUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 12 ORS.	MR. R DHAR MRS. R RONGMEI MS. K L R YANTHAN	MR. S DUTTA (R-2, R-3) MS. N MODI (R-2, R-3) GA, ASSAM MS. J HAZARIKA (R-4 to R-12) MR. M CHOUDHURY (R-4 to R-12) MR. C SHARMA (R-2, R-3) MR. S DUTTA (R-2, R-3) MR. R A HAZARIKA (R2, R3) MR. RIZWAN YASIN (R-4 to R-12)
8	WP(C)/879/2019	SHIKHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM SC, TRANSPORT SC, GHC SC, FINANCE DEPTT.
9	WP(C)/6234/2019	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. A CHAMUAH
10	WP(C)/8574/2019 B/O	JOYBHANU NESSA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM (R4) SC, FINANCE (R2)
	WITH			
11	WP(C)/2568/2018	KOHINUR BEGUM AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN KAKALI DEVI	MR. M. NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) SC, FINANCE DEPTT.
	WITH			
12	WP(C)/3607/2018	FORZINA YESMIN AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN MS. K DEV	GA, ASSAM MR. K K PARASAR (R-3)
	WITH			
13	WP(C)/3613/2018	KRISHANU BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN	GA, ASSAM MR. K K PARASAR (CGC)
	WITH			
14	WP(C)/3622/2018	MADHABI RAHANG AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN	MR. S C KEYAL(ASGI) MR. S C KEYAL(ASGI) GA, ASSAM
	WITH			
15	WP(C)/3654/2018	ANITA BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	MR. S C KEYAL(ASSt S. G. I) GA, ASSAM SC, FINANCE DEPTT.
	WITH			
16	WP(C)/6325/2018	MASHUDA BEGUM AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM
	WITH			
17	Cont.Cas(C)/57/2019	RIFA BEGUM AND 4 ORS. Versus PHONI BHUSAN ROY	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. K PHUKAN

18	WITH Cont.Cas(C)/82/2019	AFTARUN NESSA AND 5 ORS. Versus PHONI BHUSAN ROY, A.C.S.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. M NATH, SC PANCHAYAT AND RURAL DEVELOPMENT MR. K PHUKAN
19	WITH Cont.Cas(C)/586/2019	ALIZA PERBIN SULTANA CHOUDHURY Versus JOLLY KIRTI, IAS AND ANR.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	MR. M NATH MS. K PHUKAN MR. A ROY MS. M D BORAH
	WITH I.A.(Civil)/4328/2019 in Cont.Cas(C)/586/2019	ALIZA PERBIN SULTANA CHOUDHURY Versus JOLLY KIRTI, IAS AND ANR.	MR H I CHOUDHURY	MR. A ROY
20	WITH WP(C)/6537/2019	DELZAN KHATUN AND 37 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
21	WITH WP(C)/7457/2019	ALI AHMED AND 139 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, PNRD GA, ASSAM
22	WITH WP(C)/7829/2019	JAFOR ALI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
23	WITH WP(C)/7835/2019	SHAHAB UDDIN MONDAL AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM (R4TO6) SC, FINANCE (R3)
24	WITH WP(C)/7950/2019	JANAB ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM (R4) SC, FINANCE (R2)
25	WITH WP(C)/8125/2019	CHAYNA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/3722/2019 in WP(C)/8125/2019	CHAYNA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM MR. M NATH SC, FINANCE
26	WITH WP(C)/8188/2019	NAZMA AHMED AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD (R-1,3) GA, ASSAM (R-4 to R-7) SC, FINANCE (R-2)
27	WITH WP(C)/8262/2019	NURJAHAN BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE
28	WITH WP(C)/8263/2019	MALEKA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD (R1,2,3,5) GA, ASSAM (R4) SC, FINANCE (R3)
29	WITH WP(C)/8354/2019	EMISA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE
30	WITH WP(C)/8406/2019	LAKENDRA BORBORA AND 9 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
31	WITH WP(C)/8412/2019	SHUFIA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R ALI MR. M SALIM	SC, PNRD GA, ASSAM

32	WITH WP(C)/8428/2019	BRAJA GOPAL PAUL AND 40 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM SC, FINANCE
33	WITH WP(C)/8568/2019	SHAHANARA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH GA, ASSAM (R4) MD H R AHMED	MR. A ROY (SC,PNRD) SC, FINANCE (R3)
34	WITH WP(C)/8584/2019	ZIAUR RAHMAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A RASHID	SC, PNRD GA, ASSAM SC, FINANCE
35	WITH WP(C)/8633/2019	MOMIRON NESSA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM (R4) SC, FINANCE (R2)
36	WITH WP(C)/8654/2019	NAZRUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM (R4) SC, FINANCE (R2)
37	WITH WP(C)/8684/2019	ABDUL WAHAB MIAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A RASHID	SC, PNRD GA, ASSAM SC, FINANCE
38	WITH WP(C)/8685/2019	GOFUR ALI AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	MR. A ROY (SC PNRD) MR P NAYAK (SC, FINANCE (R3) MS. M D BORAH (GA ASSAM)
39	WITH WP(C)/8719/2019	UREN GOYARI AND 16 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR F HAQUE MR. S K M ALOMGIR	SC, PNRD GA, ASSAM SC, FINANCE
40	WITH WP(C)/8730/2019	IRA DAS AND 70 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R ALI MR R ISLAM MR S KHAN	SC, PNRD GA, ASSAM
41	WITH WP(C)/8738/2019	JOYA DAS AND 52 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. R ALI MR. H A AHMED MR R ISLAM MR S KHAN	SC, PNRD GA, ASSAM
42	WITH WP(C)/8788/2019	PROMILA BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
43	WITH WP(C)/9060/2019	MAYNAL HOQUE PRADHANI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/349/2021 in WP(C)/9060/2019	MAYNAL HOQUE PRADHANI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
44	WITH WP(C)/9084/2019	PROTIMA MORANG AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
45	WITH WP(C)/9143/2019	MONOWARA BIBI AND 10 ORS. Versus THE STATE OF SSAM AND 5 ORS.	MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/362/2021 in WP(C)/9143/2019	MONOWARA BIBI AND 10 ORS. Versus THE STATE OF SSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD

46	WITH WP(C)/9155/2019	AZAD ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/419/2021 in WP(C)/9155/2019	AZAD ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
47	WITH WP(C)/9164/2019	PROVABATI ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/360/2021 in WP(C)/9164/2019	PROVABATI ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	
48	WITH WP(C)/9181/2019	ASMA BIBI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/373/2021 in WP(C)/9181/2019	ASMA BIBI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
49	WITH WP(C)/9184/2019	SAHABUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD SC, FINANCE
	WITH I.A.(Civil)/417/2021 in WP(C)/9184/2019	SAHABUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
50	WITH WP(C)/9185/2019	MOHAR UDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/357/2021 in WP(C)/9185/2019	MOHAR UDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
51	WITH WP(C)/9215/2019	RUPJYOTI MOUT AND 84 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM MR. R BORPUJARI SC, FINANCE DEPTT.
52	WITH WP(C)/9248/2019	MUSLIMA KHATUN AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
53	WITH WP(C)/9386/2019	SAMSER ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/363/2021 in WP(C)/9386/2019	SAMSER ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
54	WITH WP(C)/9430/2019	SURESH KANDHA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
55	WITH Cont.Cas(C)/9/2020	RABIA KHATUN AND 9 ORS. Versus PURABI KONWAR AND ANR	MR R ISLAM MS K BORAH	MR. M NATH MR. A ROY MR. A ROY

56	WITH WP(C)/216/2020	IRA KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
57	WITH WP(C)/280/2020	ANAM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
58	WITH WP(C)/291/2020	TULUMONI BORAH KONWAR @ TULUMONI KONWAR AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
59	WITH WP(C)/337/2020	SMTI. DULU KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
60	WITH WP(C)/369/2020	UMESH DEKA AND 111 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, PNRD GA, ASSAM SC, FINANCE
61	WITH WP(C)/522/2020	SHAHANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
62	WITH WP(C)/525/2020	KUSUMBAR RAY AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
63	WITH WP(C)/529/2020	DIPAK TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
64	WITH WP(C)/534/2020	BANIJ ALI KHAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
65	WITH WP(C)/721/2020	HENA BEGUM CHOUDHURY AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/8/2021 in WP(C)/721/2020	HENA BEGUM CHOUDHURY AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE
66	WITH WP(C)/746/2020	RUPALI GOGOI AND 65 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/364/2021 in WP(C)/746/2020	RUPALI GOGOI AND 65 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
67	WITH WP(C)/756/2020	RUPA KACHARI AND 45 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/695/2021 in WP(C)/756/2020	RUPA KACHARI AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
68	WITH WP(C)/757/2020	MOMI PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE

69	WITH WP(C)/837/2020	FOYZAL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
70	WITH WP(C)/840/2020	ANOWARA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
71	WITH WP(C)/873/2020	JUNALI BHARALI NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
72	WITH WP(C)/892/2020	PURABI BHARALI BORUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
73	WITH WP(C)/934/2020	SABIA KHATUN @ SABIYA AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
74	WITH WP(C)/944/2020	RANU GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
75	WITH WP(C)/960/2020	BIJOY DOLEY AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
76	WITH WP(C)/1000/2020	NILIMA MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM ASSTT.S.G.I. SC, FINANCE DEPTT.
77	WITH WP(C)/1005/2020	DEBOJIT PATIR AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
78	WITH WP(C)/1097/2020	MONIZA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	A RAHMAN	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/2319/2020 in WP(C)/1097/2020	MONIZA KHATUN AND 10 ORS. Versus THE FINANCE COMMISSION OF INDIA AND ANR.	A RAHMAN	SC, PNRD SC, FINANCE
79	WITH WP(C)/1121/2020	AJOY DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
80	WITH WP(C)/1143/2020	SMT. MAMCHI PEGU AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM
81	WITH WP(C)/1180/2020	NILIMA BHARALI AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
82	WITH WP(C)/1191/2020	JUNU GAYAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM (R4,7) SC, FINANCE (R3)
83	WITH WP(C)/1320/2020	SUWALA DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM (R4,7) SC, FINANCE (R3)

84	WITH WP(C)/1358/2020	SANKAR JYOTI HAZARIKA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
85	WITH WP(C)/1396/2020	GITAMONI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
86	WITH WP(C)/1408/2020	NIRU REGON AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
87	WITH WP(C)/1659/2020	JOGEN KUTUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH SC, PNRD MS J BEGUM SC, FINANCE	GA, ASSAM
88	WITH WP(C)/1959/2020	KALIM UDDIN SHEIKH AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S H RAHMAN MR. D A KAIYUM	SC, PNRD SC, FINANCE
89	WITH WP(C)/2022/2020	MOSTAFIZUR RAHMAN AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N UDDIN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
90	WITH WP(C)/2027/2020	NILIMA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2237/2020 in WP(C)/2027/2020	NILIMA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
91	WITH WP(C)/2035/2020	MAZEDA KHATUN CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
92	WITH WP(C)/2098/2020	RABIAL ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
93	WITH WP(C)/2121/2020	LUCKY DOWARAH AND 63 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM SC, FINANCE
94	WITH WP(C)/2499/2020	SANKAR TAYUNG AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
95	WITH WP(C)/2786/2020	KAMPEE RANI DAS AND 42 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY MR. M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2303/2020 in WP(C)/2786/2020	KAMPEE RANI DAS AND 42 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
96	WITH WP(C)/3524/2020	MALAY KR. SAHA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A T SARKAR	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2205/2020 in WP(C)/3524/2020	MALAY KR. SAHA AND 10 ORS. Versus THE AGOMANI ANCHALIK PANCHAYAT	MR. A T SARKAR	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.

97	WITH WP(C)/4720/2020	SALEMUN NESSA BEGUM AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/6/2021 in WP(C)/4720/2020	SALEMUN NESSA BEGUM AND 27 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
98	WITH WP(C)/4761/2020	PUNYA LAHON GOHAIN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
99	WITH WP(C)/4972/2020	NIRUPAMA DUWARIKA MEDOK AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
100	WITH WP(C)/5129/2020	TAHERA BIBI AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2189/2020 in WP(C)/5129/2020	TAHERA BIBI AND 10 ORS. Versus THE CHHAGOLIA GAON PANCHAYAT	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
101	WITH WP(C)/5465/2020	MONESWARI KHERKOTARI AND 27 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
102	WITH WP(C)/5501/2020	PRANJITA BASUMATARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
103	WITH WP(C)/5664/2020	MOTILAL TASHA AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. B J GHOSH MR H RAHMAN MR. B HAZARIKA	SC, PNRD GA, ASSAM
104	WITH WP(C)/5703/2020	PRAJALITA SONOWAL AND 56 ORS Versus THE STATE OF ASSAM AND 14 ORS	SC, PNRD MR. M K BORO SC, FINANCE	GA, ASSAM
105	WITH WP(C)/8/2021	SMT. MALLIKA TANYO AND 22 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K BORO	SC, PNRD GA, ASSAM SC, FINANCE
106	WITH WP(C)/399/2021	DIPAK BARMAN AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, PNRD GA, ASSAM SC, ASEC SC, FINANCE
107	WITH WP(C)/420/2021	BASANTI CHOWDHURY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
108	WITH WP(C)/470/2021	SHORIFUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE
109	WITH WP(C)/627/2021	CHITRA MALI AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N UPADHAYAY MR. A B T HAQUE	SC, PNRD GA, ASSAM SC, FINANCE
110	WITH WP(C)/1333/2021	MANJULA PHUKAN BORAH AND 69 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M K BORO MR. M K BORO	SC, PNRD GA, ASSAM SC, FINANCE

111	WP(C)/551/2020 FIXED	M/S WIPRO LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. S C KEYAL GA, ASSAM MS. A VERMA, SC, NRC (R-2) MR. D NATH, ADDL SR GA, ASSAM (R-1,3)
112	WP(C)/867/2020 FIXED	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
113	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
114	WP(C)/1311/2020	BHABEN DUTTA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MR K CHOUDHURY MR D N SARMA	GA, ASSAM
115	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
	WITH			
116	Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY
	WITH I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
	WITH			
117	Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	WITH I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
	WITH			
118	Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
	WITH			
119	Cont.Cas(C)/204/2020	RAVINDRA GOALA Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. R K D CHOUDHURY MS. L DEVI
	WITH			
120	WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH			
121	WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
	WITH			
122	WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.

123	WITH WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
124	WITH WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
125	WITH WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
126	WITH WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
127	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
128	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.
129	WITH WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.
130	WP(C)/2514/2020 FIXED	SANJIB KUMAR SADHANIDER Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR. C BASUMATARY (R1- R7) MR G K DEKA (R1-R7) SC, I O C
131	WP(C)/3038/2020 FIXED	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
132	WITH WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
133	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR DR. B AHMED SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE

134	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
135	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
136	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
137	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR DR. B AHMED MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
138	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
139	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
140	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
141	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
142	WP(C)/3915/2020 FIXED	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY GA, ASSAM
143	WP(C)/5609/2020 B/O	DIPEN BORO AND 61 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
144	WP(C)/754/2021 B/O	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS	GA, ASSAM SC, PWD
145	WP(C)/1050/2021 FIXED	FAZLUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MS M KASHYAP MR. D BARUAH MS. T. PAIT	GA, ASSAM
146	WP(C)/4150/2021 FIXED	ANGANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MR. R J DAS	MR J ROY (SC, ASTC) SC, TRANSPORT
147	WP(C)/4322/2021 FIXED	KHARGESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC SC, PWD

148	WP(C)/4806/2021 FIXED	ADITI BARMAN Versus THE ASSAM STATE HOUSING BORAD AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR C GOSWAMI (R-1,2) MR. R GOSWAMI
149	WP(C)/4809/2021 FIXED	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. M H SAIKIA	SC, AG SC. WATER RESOURCE DEPTT.
150	WP(C)/4812/2021 FIXED	SASHI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D K ROY MS. I KAKATI	SC, FINANCE
151	WP(C)/4814/2021 FIXED	BABITA BARKAKOTI Versus THE UNION OF INDIA AND 4 ORS.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR H J TAMULI (R-5) MR. C K S BARUAH (C.G.C.) MR D KALITA (R-5) ASSTT.S.G.I.
152	WP(C)/4821/2021 FIXED	MANIK PATRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION
153	WP(C)/4827/2021 FIXED	DHANJIT KUMAR DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	SC, AG SC, BTC SC, FINANCE
154	WP(C)/4848/2021 FIXED	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
155	WP(C)/4899/2021 FIXED	ALI AKBOR Versus THE STATE OF ASSAM AND 3 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, IRRIGATION
ORDERS				
156	WP(C)/1604/2016	DURNA KANTA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.A DEB MR.K K GOSWAMI MS.C DAS	SC, PWD SC, DIMA HASAO
157	WP(C)/7644/2016	THE BAGASA PLANTATIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. S CHOUDHURY	GA, ASSAM MR. N. C. DAS (SR. COUNSEL, ATEPFO)
WITH				
158	WP(C)/7558/2016	THE BAGASA PLANTATIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM
159	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	SC, F C I GA, AP
160	WP(C)/2427/2020	MADAN LAL Versus THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
161	WP(C)/4026/2020	SULEMAN HASSA Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE
162	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MS. K JAIN	MR. D BARUAH MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR. A I Ali MR A BHUYAN (R-2)
163	I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
WITH				
	WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
164	I.A.(Civil)/2042/2021 WP(C)/2365/2017 (Disposed) in WP(C)/2365/2017	NIHAR JYOTI NATH Versus THE STATE OF ASSAM and 4 ORS.		SC, BTC

165	WP(C)/4769/2021 FIXED	PUJA HARIJAN AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	MR. K K PARASAR (r 1 to 7) ASSTT.S.G.I.
166	WP(C)/4825/2021 FIXED	HELEN AMAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
HEARING				
167	WP(C)/9571/2019 FIXED	M/380838 HAV/NA MURALI KUMAR P. Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (C.G.C., R- 1,2,3,4) ASSTT. S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJAN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./469/2019	SHAFIKUL ISLAM Versus AKLIMA KHATUN	MR. R ALI MR. H A AHMED MS. M DAS	MR. I H LASKAR MR. P K DEKA MD. S ALOM
2	Crl.Rev.P./79/2020	SMTI. JUNU RANI DAS Versus ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI
3	MACApp./54/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TAPASI BANERJEE @ TAPSI BANDOPADHYAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	
	WITH I.A.(Civil)/575/2021 in MACApp./54/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TAPASI BANERJEE @ TAPSI BANDOPADHYAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	
4	MACApp./316/2021 CAVT. 343/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JAYANTI ROY AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MS A DAS (FOR CAVEATOR) MS P SHILL (FOR CAVEATOR)
	WITH I.A.(Civil)/2024/2021 in MACApp./316/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JAYANTI ROY AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MS A DAS (FOR CAVEATOR) MS P SHILL (FOR CAVEATOR)
ORDERS				
5	Crl.Rev.P./269/2011 WITH LCR 4 FILES	SUREN CH. RAJA Versus SMTI RUMI RAJA HAZARIKA and ANR	MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA	PP, ASSAM
6	MACApp./69/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGHAIN

7	MACApp./125/2015 WITH LCR	SRI PRADEEP DAS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. and 2 ORS	MR.B CHAKRABORTY MR.U DAS MR.S K DAS	MR.A J SAIKIA(R-1) MR.N N BHUYAN(R-1) MR.U K DUTTA(R-1) MR.B KAKATI(R-1) MR.K BORAH-1
8	I.A.(Civil)/369/2016 CAVT. NO. 40/2016 B/O in MACApp./273593/2016 WITH MACApp./273593/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus BHANU KANTA DEY	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.D KALITA MR.M TALUKDAR FOR CAVEATOR
9	I.A.(Civil)/1401/2016 in MACApp./278374/2016 WITH MACApp./278374/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SRI BHANU KANTA DEY and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	
		SHRIRAM GENERAL INSURANCE CO. LTD., Versus SMTI NAMITA KALINDI and 2 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. R K JAIN MR.P SUNDI(R-1) MR.T C KHETRI(R-1)
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS		
10	MACApp./71/2017 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LTD Versus SRI DIPJYOTI BORAH @ DEEPJYOTI BORA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MS.A G CHOUDHURY
11	I.A.(Civil)/2077/2017 in MACApp./294720/2017 WITH MACApp./294720/2017 (Filing Number)	THE BHARATI AXA GENERAL INSURANCE CO. LTD. Versus SMTI RUNUKA DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S ALI MR D K KALITA MR. K K PARASAR
		THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SMTI RUNUKA DAS and 2 ORS	MR.R GOSWAMI MS.M SAIKIA	
12	I.A.(Civil)/3247/2017 WP(C) 4040/2016(D/O) in MACApp./72/2018 WITH MACApp./72/2018	MAMTA DAS and 2 ORS Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 6 ORS	MR.S K JAIN	DR.B AHMED MR.K K BHATRA(R- 1 to 4) MR A KALITA(R- 1 to 4) MR.A BORAH(R- 1 to 4) MR.R K BHATRA(R- 1-4) MS.P HUJURIR- 1-4 MR A SAIKIA(R- 1 to 4) MS.S DAS(R- 1-4)
		NEW INDIA ASSURANCE CO. LTD. Versus SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P C B NAIR MR. S K JAIN (R1-R3) MR. B K JAIN MS. P C BARNALI NAIR (R1- R3) FOR CAVEATOR MS. S TALUKDAR (R1-R3)
		NEW INDIA ASSURANCE CO. LTD. Versus SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MS. S TALUKDAR
		SMTI. MAMTA DAS AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.	MR. S K JAIN MR. N DEKA MS. P C BARNALI NAIR	MR. R GOSWAMI
13	I.A.(Civil)/3981/2017 in MACApp./613/2017	SMT ANJUMA BIBI Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.J KALITA MR.D PEGU	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)

	WITH MACApp./613/2017	SMT ANJUMA BIBI Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.J KALITA MR.D PEGU	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
14	MACApp./216/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI SHAYAN MEDHI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH MS. B KASHYAP	MS. R R SARMAH BARUAH (R1-R4) DR. UTPALJEET BARUAH (R1-R4) MR. P SARMA (R1-R4)
	WITH CO/26/2021 in MACApp./216/2018	SMTI SHAYAN MEDHI AND ANR Versus THE RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR	MR D MONDAL	MR. A J SAIKIA
15	MACApp./874/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR A SHARMA
16	MACApp./1003/2018 WITH LCR	SRI BAKUL SARKAR Versus SRI DIPAK BARUAH AND 4 ORS	MR. D NATH MR D KALITA MR P BORAH	MR. K K DEY MR. R GOSWAMI MS. D DEKA MS. M SAIKIA MR V K BAROOAH MS. P BORTHAKUR
17	I.A.(Civil)/1300/2018 B/O in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1302/2018 in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./19/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SRI SARAT KALITA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MR. A KALITA MR. A LAHKAR MR. D BHUYAN	
	WITH I.A.(Civil)/85/2019 in MACApp./19/2019	NEW INDIA ASSURANCE COMPANY LTD Versus SRI SARAT KALITA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MR. A KALITA MR. D BHUYAN MR. A LAHKAR	
19	MACApp./21/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SRI JITEN BORO AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MS. S H BORA, ADDL PP, ASSAM
	WITH I.A.(Civil)/91/2019 in MACApp./21/2019	THE ORIENTAL INSURANCE CO. LTD Versus SRI JITEN BORO AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
20	I.A.(Civil)/204/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS		
	WITH MACApp./141/2010	MOSSTT. NOORBHAN BEWA WIFE and ANR Versus THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B B NARZARI MR.M HUSSAIN MR.R BAISHYA MR.A RASHID MR.P K BRAHMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM

	WITH I.A.(Civil)/205/2019 in MACApp./141/2010	ON THE DEATH OF MASST. MAUSARA BEWA, HIS LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR R S CHAUHAN	
	WITH I.A.(Civil)/207/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.		
21	MACApp./231/2019 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI RATAN DEKA and 2 ORS	MR. R C PAUL MR. A AHMED MS M BHARATI	A G CHOUDHURY
22	CrI.Rev.P./366/2019 WITH LCR 3 FILES	BIKRAM KUMAR SONAR Versus ANJALI THAPA	MR. J LASKAR	
23	I.A.(CrI.)/941/2019 in CrI.Rev.P./10044/2019	SMT. BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
	WITH CrI.Rev.P./10044/2019 (Filing Number)	BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY (F)		
24	I.A.(Civil)/3793/2019 in MACApp./12404/2019	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT. MALECHA KHATOON AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MS F AHMED MR. T ISLAM MR D MONDAL
	WITH MACApp./12404/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT. MALECHA KHATOON AND 4 ORS		
25	MACApp./7/2020 WITH LCR	SMTI. SABITA DEY Versus SRI SANJU DEY AND 2 ORS	MR. S DAS MRS. R T DAS MR N BARUAH MR K DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
26	MACApp./14/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus REENA BHUYAN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR SISHIR DUTTA MR. M TALUKDAR MR. S DUTTA MR. A SHAKIL MS. M BORUAH
27	MACApp./95/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. MANOWARA BEGUM AND 6 ORS	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	
28	MACApp./96/2020	ORIENTAL INSURANCE CO. LTD. Versus SRI UTPAL BEZBARUAH and 2 ORS	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
29	MACApp./101/2020 WITH LCR	THE ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SIMI KAKOTI AND 3 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
30	MACApp./105/2020 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. ARATI BORAH AND 3 ORS.	MR. P HAZARIKA MR. H S BORAH	MR. R BARUAH
31	MACApp./112/2020 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI PRATIMA DAS AND 5 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
32	MACApp./113/2020 WITH LCR (PHOTOCOPY)	ALIMAN NESSA AND ANR Versus SUKUR ALI AND 2 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. R GOSWAMI MS. P BORTHAKUR
33	MACApp./115/2020	SMTI. PADUMI DAS AND 3 ORS Versus SRI TILOK GOGOI AND 2 ORS	MR. K K DUTTA DR. UTPALJEET BARUAH	

34	MACApp./228/2020 WITH LCR WITH CO/16/2021 in MACApp./228/2020	THE ORIENTAL INSURANCE CO. LTD Versus ARPANA GOSWAMI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
35	I.A.(CrI.)/247/2020 in CrI.Rev.P./1966/2020 WITH CrI.Rev.P./1966/2020 (Filing Number)	APARNA GOSWAMI @ ARPANA Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. MD. SARIFUL ALI Versus RAJIMA BEGUM SARIFUL ALI Versus RAJIMA BEGUM (E)	MR D MONDAL MS. J BAISHYA MR. P C DEY MR I HAQUE MR. P BARMAN	MR. S K GOSWAMI
36	I.A.(CrI.)/487/2020 in CrI.Rev.P./6251/2020 WITH CrI.Rev.P./6251/2020 (Filing Number)	UNION OF INDIA Versus MD. ABDUL HUSSAIN AND 2 ORS. UNION OF INDIA Versus ABDUL HUSSAIN AND 2 ORS. (B)	MR. B K DAS MR H P GUWALA	MR. N HASAN (R2, R3) MS. S KAKATI (R2, R3) MR. A HASAN (R2, R3) MR. I K BURAGOHAIN (R2, R3)
37	I.A.(Civil)/1443/2020 MAC.APP. 222/2014(D/O) in MACApp./222/2014 WITH I.A.(Civil)/1444/2020	NATIONAL INSURANCE CO. LTD. Versus JONMONI DAS AND 2 ORS. NATIONAL INSURANCE CO. LTD. Versus JONMONI DAS and 2 ORS.	MRS. S ROY MRS. S ROY	
38	MACApp./89/2021 WITH LCR WITH	THE NATIONAL INSURANCE CO. LTD. Versus SMTI TUNTRI NARZARY and 4 ORS,	MS.R D MOZUMDAR	
39	MACApp./87/2021	SMTI TUNTRI NAEZARY and 2 ORS Versus DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD and 3 ORS	MR.J U AHMED MR H HOQUE MR.R K MUSHAHARY	
40	CrI.Rev.P./163/2021	TITO BORAH @ TITOW BORA AND 2 ORS. Versus SMTI DIPTI BORAH	N.BARMAN,RAJ CHETRI	MS. A DEVI
41	I.A.(CrI.)/212/2021 CRL.REV.P. 411/2019(D/O) in CrI.Rev.P./411/2019	RAKESH KUMAR SINGH Versus BIPUL DAS	MR N P DOWERAH MR. M PHUKAN MRS M DAS MS R KASHYAP	
42	I.A.(Civil)/2017/2021 WITH LCR FILES in MACApp./94/2015 WITH MACApp./94/2015	SMTI LALITA DEVI Versus THE ORIENTAL INSURANCE COMPANY LTD THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LALITA DEVland 5 ORS	MS.R D MOZUMDAR	MR. C BORUAH (R-1) MR. S SAIKIA (R-2) MR. R K BHATRAR-2 MR. A ACHARYA(R-3 & 5) MS.P HUUJURI(R-2) MR. S DUTTA(R-4) MR. R BORO (R-1) MR A BORUAH (R-1) MS. A BORA (R-2) MR.V DEVNATH(R-4)
43	MACApp./155/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 4 ORS	MS. R D MOZUMDAR MS. B BORAH	MR. R K BHATRA(R-2) MS. P HUUJURI (R-2)

HEARING

44	MACApp./193/2015 WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO LTD Versus SMTI ANKAPILLA UMA and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
45	WP(C)/1826/2015 B/O	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1904/2021 FIXED	ALEMAN NESSA AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM
	WITH I.A.(Civil)/1940/2021 in WP(C)/1904/2021	SADDAM HUSSAIN Versus HAFIZ ANSARI AND ANR.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
ADMISSION				
2	WP(C)/5605/2017 FIXED	MALA DUTTA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS. M GOGOI MR. S A AHMED	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/6982/2017 FIXED	PUNJAB NATIONAL BANK and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
4	WITH WP(C)/4423/2018	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB
5	WP(C)/5511/2018 FIXED	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR D K BORDOLOI MS. J PAUL	GA, ASSAM MS. N DAS (R3) MR D K ROY (R3) MS. I KAKATI (R3)

6	WP(C)/1840/2019	M/S. MAHIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	GA, ASSAM SC, F C I
7	WP(C)/7705/2019 CAVT. NO.1098/2019 FIXED, WITH WP(C)/7503/2013 (D/O)	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR MR. A K AZAD MR. A S TAPADER	MR. K N CHOUDHURY SC, PNRD GA, ASSAM MR H R CHOUDHURY MR H R CHOUDHURY MR. D J DAS MR. N N DUTTA (AMICUS CURIE) FOR CAVEATOR
	WITH I.A.(Civil)/1936/2020 in WP(C)/7705/2019	MUHIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. P N GOSWAMI
8	WITH WP(C)/7729/2018	BAHAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K BAGCHI	GA, ASSAM
9	WITH WP(C)/7789/2018	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. A B T HAQUE	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1) MR R DHAR (GA, ASSAM, R-3) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, R-2)
10	WITH Cont.Cas(C)/639/2019	MOTIUR RAHMAN Versus ANBHAMATUN M.P.	MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR	MRS. D DAS BARMAN MS. P CHUTIA
11	WITH WP(C)/7503/2019	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A S TAPADER	SC, PNRD GA, ASSAM MR H R CHOUDHURY MR. N DUTTA (AMICUS CURIE)
12	WITH WP(C)/26/2020	NARGIS JAHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER	SC, PNRD GA, ASSAM MR. A M S MAZUMDER MR. A M S MAZUMDER
	WITH I.A.(Civil)/135/2020 in WP(C)/26/2020	ISMATARA BEGUM LASKAR Versus NARGIS JAHAN AND 5 ORS	MR. A R TALUKDAR MR A T M HUSSAIN	GA, ASSAM MR. P N GOSWAMI
13	WITH WP(C)/1147/2020	MINUWARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, PNRD GA, ASSAM
14	WITH WP(C)/2297/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR D C NATH MS. P BORAH MR. S BARTHAKUR	SC, PNRD GA, ASSAM MR. H ALI (R-7 & 8)
15	WITH WP(C)/2687/2020	RABIA NURJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD
16	WITH WP(C)/2691/2020	SARASWATI RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. K P PATHAK	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR F U BARBHUIYA MS S DAS

17	WP(C)/8669/2019	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	MR. M K CHOUDHURY SC, I O C
	WITH			
18	WP(C)/5787/2019	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR K BHUYAN SC, I O C
19	WP(C)/569/2020 B/O	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	GA, ASSAM MR B SINHA MR. M GOGOI
20	WP(C)/1528/2020 B/O	SHYAMAL KUMAR NANDI Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR A BASUMATARY	SR. GA, ASSAM
21	WP(C)/3120/2020	JITEN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
22	WP(C)/4054/2020	MAFIDUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	GA, ASSAM
	WITH			
23	WP(C)/3123/2020	MD. MAFIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. A SARMA	GA, ASSAM
24	WP(C)/4543/2020	GULAB DUGAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
25	WP(C)/4697/2020	KUKILA BEWA Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
26	WP(C)/4700/2020 B/O	RAJIB SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PWD
27	WP(C)/4902/2020	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
28	WP(C)/5019/2020 FIXED	MANIK KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
29	WP(C)/5022/2020	M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	ALHAJJ INAM UDDIN SC, CO OP GA, ASSAM MRS. R MOMTAZ
	WITH I.A.(Civil)/140/2021 in WP(C)/5022/2020	ABUL KASIM BARBHUIYA AND 7 ORS Versus M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD. AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. A S TAPADER	SC, CO OP GA, ASSAM MR F U BARBHUIYA
30	WP(C)/5217/2020	HRIDAYJYOTI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
31	WP(C)/5292/2020 B/O	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
32	WP(C)/5717/2020	POLASH BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A VERMA MR. K P PATHAK	SC, PWD SC, GMC
	WITH			
33	WP(C)/4600/2020	STREET SMART ADVERTISING PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GMC SC, GDD

34	WITH WP(C)/4823/2020	JEWEL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GDD SC, GMC
35	WP(C)/663/2021	JOGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, REVENUE
36	WP(C)/1845/2021 WITH LCR	SHIBANI BARMAN Versus ARCHANA PATHAK AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, PNRD GA, ASSAM MR. J C GOGOI (r-1) MR. K KALITA (r-1) MR B ISLAM (r-1)
37	WP(C)/2537/2021	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR S DUTTA (r-2) GA, ASSAM MR. S D PURKAYASTHA (R-4) MR. S DUTTA (r-2)
38	WITH CRP/106/2019	BIMAN KANTI PURKAYASTHA AND 2 ORS. Versus BIKASH PURKAYASTHA AND ANR.	MR. S D PURKAYASTHA MR S CHOUDHURY	MS. S SENAPATI MR. P DEKA MR. W SHARMA
39	WITH CRP(IO)/269/2019	BIMAN PURKAYASTHA AND 2 ORS. Versus BIKASH PURKAYASTHA AND ANR.	MR. S D PURKAYASTHA MR S CHOUDHURY	
40	WP(C)/2574/2021 FIXED	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM MR. A DHAR (R-4) MR R SINGHA (R-4) MR P R SARMA (R-4) SC, REVENUE
41	WP(C)/2977/2021 FIXED	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE
42	WP(C)/3302/2021	FIRUJA KHANOM LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
43	WP(C)/3380/2021 FIXED	JAMUNA DEKA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
44	WP(C)/3432/2021 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
45	WP(C)/3649/2021	MADHUJYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, PWD
ORDERS				
46	Cont.Cas(C)/17/2019 B/O	REENA CHAKRABARTY @ RINA CHAKRABARTY Versus RAJESH KEMPRAI	MR. P K DEKA MD. S ALOM MR. B J MUKHERJEE MR. S BISWAS	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA
47	WP(C)/8626/2019 FIXED	M.B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. J I BORBHUIYA (R6,R7) MS F BEGUM (R6,R7) MR. L MOHAN (R6,R7) MR. K H CHOUDHURY (R6,R7)

48	WITH WP(C)/7641/2019 CAVT. NO. 1052/2019	M. B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR D K DAS MR. R K AGARWALA R SARMAH MR H K NATH MR H BETALA MR C KUMAR	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN FOR CAVEATOR
49	Cont.Cas(C)/191/2021 FIXED	HITEN TALUKDAR AND 147 ORS Versus JISHNU BARUA AND 2 ORS	DR. B AHMED MR A U AHMED	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. S S ROY (R-3) MS. N BORDOLOI (R-1)
50	WITH Cont.Cas(C)/190/2021	MAHENDAR MOHAN KHERKATARY AND 15 ORS Versus MUNINDRA SHARMA	DR. B AHMED MR A U AHMED	
51	I.A.(Civil)/2000/2021 FIXED in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
52	WP(C)/2584/2021 B/O	ABU HANIF SK Versus THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4)
53	WP(C)/3651/2021 FIXED	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
54	WP(C)/5120/2021 FIXED	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	SC, APDCL
55	WP(C)/5189/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
56	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY

57	WP(C)/5707/2021 FIXED	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
58	WP(C)/5746/2021 FIXED	MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM SC, REVENUE
59	WP(C)/5905/2021 FIXED	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY
60	WP(C)/6122/2021 FIXED	M/S THE WAVES SPA AND SALON Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI MR B S DEKA MS P SARMA	GA, ASSAM SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAAN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./66/2021	SMTI ANIMA SUTRADHAR Versus GOKUL SUTRADHAR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	
2	Tr.P.(C)./67/2021	SMTI SUMI DAS Versus JADUMONI DAS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	
3	Tr.P.(C)./68/2021	SMT. RESA DEORI Versus PURNA RABHA	MR. J K GOSWAMI	
4	CRP(IO)/131/2021	RAHIMUDDIN HUSSAIN AND ANR. Versus ABDUL RAJJAK AND ANR.	MR. B BARUAH MR S HUSSAIN	
ADMISSION				
5	CrI.Pet./667/2018 P/H	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	MR. N J DUTTA MR. K D SARMA PP, ASSAM
WITH				
6	CrI.Pet./792/2018	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND	MR. N J DUTTA MR. K D SARMA PP, ASSAM
7	Tr.P.(C)./90/2019	PRATIVA DAS Versus NAREN DAS	MR. K K BHUYAN MR. B DEKA MS P BARUAH	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI
8	CRP(IO)/309/2019	AMBIKA SHARMA AND 13 ORS. Versus GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
9	CRP(IO)/362/2019	SEWALI HAZARIKA PHUKAN Versus KIRON PROVA SAIKIA HAZARIKA	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI

10	CRP(IO)/109/2020	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
11	MACApp./126/2020	SRI BIPUL KR. DIHINGIA Versus SRI RUPAK BARUAH AND 5 ORS.	MR. L GOGOI MR. R BARUAH	
12	RFA/4/2021 B/O	FIRDUSHA HASMI AHMED AND 2 ORS Versus RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	
	WITH I.A.(Civil)/464/2021 in RFA/4/2021	FIRDUSHA HASMI AHMED AND 2 ORS Versus RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	
13	Cont.Cas(C)/265/2021 B/O	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	MR. S CHAMARIA (R-1, 2) MR. M ALI (R-1, 2) MR A N SARMAH (R-1, 2)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/39/2020 CAVT. NO.1269/2019	MIRA DEKA KAKATI AND 2 ORS. Versus ON THE DEATH OF JADAV CHANDRA ROY MEDHI HIS LEGAL HEIRS SRI UTPAL JYOTI CHANDRA ROY MEDHI AND ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR B K SARMA MS P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/515/2020 in RSA/39/2020	MIRA DEKA KAKATI AND 2 ORS Versus JADAV CHANDRA ROY MEDHI AND 13 ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR. B K SARMA MS P SARMA FOR CAVEATOR
	WITH			
15	RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
	WITH I.A.(Civil)/1853/2020 in RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
16	RSA/106/2020	NIVA DUTTA Versus AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA (R-1) MR. L N DIHINGIA (R-1) MR. A K SAHU (R-1)
17	RSA/50/2021	SRI BADAN GOGOI AND 3 ORS Versus TULESWAR GOGOI	MR S CHAUHAN MR. A R SHOME	MR B SHARMA MR S SHARMA
	WITH I.A.(Civil)/802/2021 in RSA/50/2021	SRI BADAN GOGOI AND 3 ORS Versus TULESWAR GOGOI	MR S CHAUHAN MR. A R SHOME	MR B SHARMA MR S SHARMA
<u>ORDERS</u>				
18	RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/2175/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA

	WITH MC/2176/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH I.A.(Civil)/1764/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	
	WITH I.A.(Civil)/1765/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	MR. P P BARUAH
19	MC/48/2015 IN MAC.APP. SL.NO. 241048, B/O	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
20	RSA/179/2016	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1-9)
21	Tr.P.(C)./58/2017	ANANYA DAS Versus UJJAL DAS	MR.H R A CHOUDHURY MR.A AHMED MR.R A CHOUDHURY	
22	Tr.P.(C)./7/2018	CHAMPA DAS @ SMT. RINKI DAS Versus SANJAY DAS	MR. M KALITA MR. J HATIMURIA	
23	I.A.(Civil)/3657/2018 in RSA/287/2018	SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS	MR A C ROY MR. N N JHA	MS. B CHOUDHURY(R1-R5) MR. S SAHU (R1-R5) MS. J DAS(R1-R5)
	WITH RSA/287/2018	SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS	MR A C ROY MR. N N JHA	MS. B CHOUDHURY MR. S SAHU MS. J DAS
24	I.A.(Civil)/933/2019 in MFA/74/2019	SAURABH KR. GOGOI Versus JORHAT LEKHIKA SAMAROH SAMITI	MR. JYOTIRMOY ROY MS. S SARMA	
	WITH MFA/74/2019	SAURABH KR. GOGOI Versus JORHAT LEKHIKA SAMAROH SAMITI	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	MR. S CHAKRABORTY
25	I.A.(Civil)/3379/2019 in MFA/6920/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 5 ORS.	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR A ALI MS. M KHATUN
	WITH MFA/6920/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS		
26	I.A.(Civil)/4090/2019 in MACApp./15111/2019	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GITA DEB NATH AND 2 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. M TALUKDAR MD. S ISLAM (R-3) MS. M BORUAH
	WITH MACApp./15111/2019 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GITA DEB NATH AND 2 ORS		

	WITH I.A.(Civil)/15113/2019 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GITA DEB NATH AND 2 ORS		
27	MFA/16/2020 WITH LCR	M/S CENTURY MERCANTILE Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR P AGARWAL	SC, RAILWAY
28	RSA/22/2020	MD. MOBARAK ALI AND 2 ORS Versus MD. ANAR ALI @ MD. ANOWAR ALI @ HUSSAIN AND 11 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR A HUSSAIN MR. A T SARKAR MS. J GHOSH
29	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR WITH I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
30	Tr.P.(C)./25/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
31	RSA/45/2020	SURAIYA YASMIN Versus ASRAFUL ISLAM	MS. R CHOUDHURY MR D. CHAKRABORTY	MR M H AHMED MR A HUSSAIN
32	RSA/45/2020	MANIK UDDIN BARBHUIYA Versus SALIM UDDIN LASKAR AND 6 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM MR M J QUADIR (R-1,2,4) MR. K MIRA (R-1,2,4) MR S S ISLAM (R-1,2,4)
33	WITH I.A.(Civil)/621/2020 in RSA/45/2020	MANIK UDDIN BARBHUIYA Versus SALIM UDDIN LASKAR AND 6 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM
34	RSA/68/2020	SRI RASARAJ DAS AND ANR Versus SRI RAMAKRISHNA DAS AND 5 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR H R A CHOUDHURY (R1) MR. R K D CHOUDHURY SC, PNRD MR. S NATH (R1) MS. R CHOUDHURY (R1) SR. GA, ASSAM
35	I.A.(Civil)/436/2020 in RSA/7/2014	ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR G N SAHEWALLA MR D SENAPATI MD. ASLAM
36	WITH RSA/7/2014 CAVT. NO. 1201/2013	KHUMBA DAS Versus JALIBAR DAS and ANR.	MR.B BANERJEE MR.K BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	MR.G N SAHEWALLA MR.P DEKA MD.ASLAM FOR CAVEATOR MR.A SAHEWALLA
37	WITH I.A.(Civil)/437/2020 in RSA/7/2014	ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR G N SAHEWALLA MR D SENAPATI MD. ASLAM
38	WITH I.A.(Civil)/438/2020 in RSA/7/2014	ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR G N SAHEWALLA MR D SENAPATI MD. ASLAM
39	I.A.(Civil)/1423/2020 in RSA/45/2015	ON THE DEATH OF ABDUL KHALIQUE , HIS LEGAL HEIR, AHAD UDDIN AND 2 ORS Versus MD FARUK AHMED TALUKDAR and 15 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	

	WITH RSA/45/2015	MD ABDUL KHALIQUE and ANR Versus MD FARUK AHMED TALUKDAR and 15 ORS	MR.M H RAJBARBHUIYAN MR.B CHAKRABORTY MS.P HATIGAYARI MR.W RAHMAN	MR.H R A CHOUDHURY(R- 1TO4) GA, ASSAM MR.G SARMA MS.E YASMIN(R-1TO4) MRS.R CHOUDHURY(R- 1TO4)
	WITH I.A.(Civil)/1424/2020 in RSA/45/2015	ON THE DEATH OF ABDUL KHALIQUE , HIS LEGAL HEIR, AHAD UDDIN AND 2 ORS Versus MD FARUK AHMED TALUKDAR and 15 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	
	WITH I.A.(Civil)/1425/2020 in RSA/45/2015	ON THE DEATH OF ABDUL KHALIQUE , HIS LEGAL HEIR, AND 2 ORS Versus MD FARUK AHMED TALUKDAR and 15 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	
35	I.A.(Civil)/1457/2020 in RSA/5134/2020	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI
	WITH RSA/5134/2020 (Filing Number)	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS (B)		
36	I.A.(Civil)/2093/2020 in MACApp./9188/2020	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS.	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MS M CHOUDHURY
	WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F		
37	I.A.(Civil)/2179/2020 in RSA/9191/2020	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS.	MR. M DUTTA MR. M ISLAM	DR. B AHMED (R-1,2,3,4,5) MR M HAQUE MR. N HAQUE (R-1,2,3,4,5) MR. S R BARBHUIYA (R- 1,2,3,4,5) MR M HUSSAIN (R- 1,2,3,4,5)
	WITH RSA/9191/2020 (Filing Number)	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS. H	MR. M DUTTA	
38	Tr.P.(C)./19/2021	KALYANI GOGOI Versus GOJENDRA SAIKIA	MR. A KHANIKAR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN
39	MFA/20/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, NF RLY
40	RSA/58/2021	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS Versus ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
41	Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MS. K JAIN	
42	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	

	WITH I.A.(Civil)/1551/2021 in CRP/45/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
43	MFA/88/2021 WITH LCR	SMT. RINA DEVI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B K DAS MR. B K DAS SC, NF RLY
44	MACApp./120/2021	SHEKHARJEET SARMA Versus MONDIRA SAIKIA	MS D SAIKIA MR D SAIKIA	MS. N GOGOI MR. P SAIKIA
45	I.A.(Civil)/1285/2021 in Intest.Cas./3/2020	GAURI SHANKAR PAUL @ MORAN PAUL Versus BISWAJIT @ DEBU PAUL	MS. S B CHOUDHURY	MRS. K DEVI
	WITH Intest.Cas./3/2020	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MS. S B CHOUDHURY	MS R P BARUAH
46	I.A.(Civil)/1435/2021 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
	WITH RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH
47	I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
	WITH RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
48	I.A.(Civil)/1931/2021 IN RSA 42/2005(D/O) in RSA/42/2005	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
		HEARING		
49	RSA/233/2012 WITH LCR, B/O	MUSTT. SAFIRUN BIBI LASKAR and ANR, Versus MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)

Versus

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/130/2021 B/O	HERAMBO DAS @ HERAMBA KUMAR DAS Versus NEERAJ KUMAR GOGOI @ NABA KUMAR GOGOI	MR D MAZUMDER MR. S BISWAS MS D DEVI	
ADMISSION				
2	CRP/157/2014	DIPU DAS Versus DR. RUBUL CH. DAS and ANR.	MR.A BHATTACHARJEE MR.A DAS MR.A ROY MR.U DUTTA	MR.P C GOSWAMI MR.D K SHARMA
3	CRP/196/2016	SMT. MILA CHAKRABORTY Versus SMTI. SUDIPTA SHARMAH DEY	MR.S P CHOUDHURY MR.R DHAR	
4	CRP(IO)/263/2017 FIXED	RAM PRAKASH AGARWAL Versus RAMRAJ AGARWAL and 8 ORS.	MR.B DUTTA MR.H AGARWAL	MS.P BARUAH(R-1)
5	WITH CRP(IO)/202/2018	RAMRAJ AGARWAL Versus RANJU DEVI AGARWAL AND 8 ORS.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. B. DUTTA (R1 & 2) MR. S DEKA (R1 & 2) MS. J BORO (R1 & 2) MR D TUMUNG (R1 & 2)
6	CRP(IO)/33/2018 FIXED	JYOTISH CHANDRA DAS Versus THE ABHAYAPURI WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	MR. P SARMAH MS. R CHOUDHURY MS. S S ZIA	MR. S K SAHARIA MR. P N GOSWAMI (R4) MR. P C NATH
7	CRP/10/2019	NIKHIL CHANDRA MANDAL Versus ARATI MANDAL BISWAS	MR. P SUNDI	
8	CRP/180/2019 FIXED	ON DEATH OF HAZRAT ALI HIS LEGAL HEIRS - ABDUL LATIF AND ORS. Versus THE STATE OF ASSAM AND 4 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. GA, ASSAM

9	CRP(IO)/384/2019 FIXED	ARCHNA DAS Versus HERAMBA KUMAR DAS	MR. R S MISHRA MR. P BORDOLOI	MR. K R PATGIRI
10	CRP/54/2020 CAVT. NO.0315/2020 FIXED	ZULFIQUAR ALI AND 2 ORS. Versus RAJU CHAUDHURY AND 5 ORS.	MR. S SHARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
11	CRP(IO)/81/2021	MASHUD ZAMAN Versus MD RAKIB AND 3 ORS	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	MR M RANA (R-1 TO 4) S I AKAND (R-1 TO 4) MR. M A MONDAL (R-1 TO 4)
12	CRP(IO)/86/2021 FIXED	SMTI KIRAN BALA KALITA @ KIRAN KALITA Versus DR. BIBHUTI CHAKRABORTY	MR A UPADHYAY MR. P UPADHYAY	MR. R BARUAH S ALI MR. A IKBAL
ORDERS				
13	CRP/76/2016 FIXED	ABDUL MOTALEB Versus FAZAR ALI and 2 ORS	MR.S HUSSAIN MD.M Z SHAH MR.R ALI MR.M R CHOUDHURY	MS.P SARMA (R-1) MRS.R CHOUDHURYR-1
14	CRP/297/2016	MUSSTT. SAFINA KHATUN and 2 ORS. Versus MD. MOINUR ALI and 2 ORS	MR. N H MAZARBHUYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	
15	CRP/372/2016	KHAGENDRA NAMASUDRA Versus RAJIB KAR and 2 ORS.	MR. M TALUKDAR MS. D KALITA	
16	CRP/61/2017	NIRMAL DAS Versus SASWATI ROY	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA MR.A K DAS	
17	CRP(IO)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR.S SARMA MS.J BORTHAKUR	
	WITH I.A.(Civil)/3654/2018 in CRP(IO)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
	WITH I.A.(Civil)/3655/2018 in CRP(IO)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
18	CRP/121/2017	BISWA NATH GHOSH Versus BASISTHA TALUKDAR and 8 ORS.	MR.A K PURKAYASTHA MS.M BHUYAN MR.M S ALI MR.M SHARMA	MR R S CHAUHAN MR.U B SARMAR-1 MR.H C SARMA(R-1) MR.H CHAKRABORTY(R-1)
19	CRP/189/2017	PARESH KALITA Versus MANMOHAN KALITA and ANR.	MR.B K DAS MR. S DEKA MS.P DAS MS.A SONOWAL	
20	CRP(IO)/281/2017	HARMOHAN KUMAR Versus SANJAY KUMAR BARUAH and ANR.	MR.D CHOUDHURY MR. P DUTTA	
21	CRP(IO)/11/2018	NOORAIN KHAN Versus NURUL HUSSAIN	MR. D BARUAH MR. R DHAR MR. B B KAKATI MR. N N UPADHAYA	MR. A K GUPTA MR. R S MISHRA
22	CRP/149/2018	NARAYAN MAHESWARY Versus NAGESWAR PANDIT @ KUMHAR AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
23	CRP(IO)/263/2018	LALIT PURUHIT Versus ASHOK JAISWAL AND 3 ORS.	MR. L K BORAH MR. J PAWE	
24	CRP(IO)/37/2019	RANABIR SINGHA Versus ROMA CHAKRABORTY AND 7 ORS.	MR S DAS MR S HOQUE	MS. R CHOUDHURY (R1) MR D. CHAKRABORTY (R1) SC, TRANSPORT

25	Review.Pet./40/2019 IN CRP 177/2018(D/O)	SRI RAMESHWAR RAI Versus SRI NEPAL CHANDRA DEY	MR G P BHOWMIK MS P CHETIA	MR. B PATHAK MR. A S DHILLON
26	CRP/51/2019	TAPAN DAS @ TAPAN CHANDRA DAS Versus JADAV DAS AND 17 ORS.	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	
27	CRP/62/2019	HIRANYA KR. SARMA Versus BHABEN SARMA AND 6 ORS.	MR. N CHAKRAVORTY MR. C GOSWAMI	MR. T ISLAM MS. M AHMED
28	CRP(IO)/69/2019	MOHILA BEGUM AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. A M KHAN MR. R ALI MR. S MOLLAH	MR. K K BHATTA (R1) MS R DEVI (R1)
29	CRP(IO)/127/2019	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
30	CRP/142/2019	RAHIMUDDIN Versus DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR. R ALI (R1)
31	CRP/155/2019	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	
32	CRP/162/2019 CAVT. NO.1106/2019 WITH LCR	ALTAFUR RAHMAN BARLASKAR Versus HAFIZUR RAHMAN BARLASKAR AND 7 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. J I BORBHUIYA FOR CAVEATOR
33	CRP(IO)/171/2019	AMULYA SAHA AND 2 ORS. Versus ON DEATH OF NARESH CH. ROY HIS LEGAL HEIRS AND 29 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA
	WITH I.A.(Civil)/842/2021 in CRP(IO)/171/2019	AMULYA SAHA AND 2 ORS. Versus ON DEATH OF NARESH CH. ROY HIS LEGAL HEIRS AND 29 ORS.	MS. P CHAKRABORTY MS. A DAS	MD ASLAM
34	CRP(IO)/372/2019	DHRUBAJYOTI DAS AND 2 ORS. Versus DIPAK DAS	MR. A R SIKDAR MR A ALI MR J HUSSAIN	
35	I.A.(Civil)/1772/2019 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus SUMANTA MADHAB BARUAH	MS. P DUTTA MR N BARUAH	MR K JAIN
	WITH CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
	WITH I.A.(Civil)/3356/2018 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
36	I.A.(Civil)/2388/2019 in CRP/8643/2019	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS	MR. S Z RAHMAN MR. A DEB	SC, BTC(R3)
	WITH CRP/8643/2019 (Filing Number)	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS. (G)		
37	I.A.(Civil)/3670/2019 in CRP/9156/2019	HIRALAL PANCHARI Versus ON DEATH OF NARENDRA NATH SHARMA HIS LEGAL HEIR - NIPA SHARMA AND 2 ORS	MR G P BHOWMIK MS. B BHUYAN MR. P SARMA	MR S SARMA

	WITH CRP/9156/2019 (Filing Number)	HIRALAL PANCGARI Versus ON DEATH OF NARENDRA NATH SHARMA HIS LEGAL HEIR - NIPA SHARMA AND 2 ORS. (G)		
38	I.A.(Civil)/4273/2019 in CRP(IO)/16/2016	ON THE DEATH OF GIRISH DAS BISWAS, HIS LEGAL HEIR, MONORAMA DAS AND 2 ORS Versus RAJU SARKAR and ANR.	MR. S K GHOSH MS F AHMED	MR G BHARADWAJ
	WITH CRP(IO)/16/2016	GIRISH DAS BISWAS Versus RAJU SARKAR and ANR.	MS.F AHMED	MR.A SARMA(R-2) MR.G BHARADWAJR-2
	WITH I.A.(Civil)/4272/2019 in CRP(IO)/16/2016	ON THE DEATH OF GIRISH DAS BISWAS, HIS LEGAL HEIR, MONORAMA DAS AND 2 ORS Versus RAJU SARKAR and ANR.	MR. S K GHOSH MS F AHMED	MR G BHARADWAJ
39	CRP(IO)/12/2020	ALAUDDIN MAZUMDAR AND 4 ORS Versus MUSSTT. SAMSUN NESSA MAZUMDAR AND 4 ORS	MR. M H RAJBARBHUIYAN MS S RASUL	MS. R CHOUDHURY MR. A H M R CHOUDHURY
40	CRP(IO)/31/2020	KUSUM SAIKIA AND 2 ORS. Versus PRASANTA PRASAD SARMA AND ANR.	MR. A GANGULY MR. A DUTTA MR B TAID	MR. SHEELADITYA
41	Review.Pet./75/2020 in CRP(IO)/277/2018(D/O), FIXED	M/S JAINEX TEA CO. PVT. LTD. Versus M/S ASSAM VALLEY TEA AND TRADING CO. PVT. LTD. AND 6 ORS (D)	MR S DEY MR. B D GOSWAMI MR. J M GOGOI	SC, CO OP MR. P N GOSWAMI
42	CRP(IO)/77/2020 FIXED	DEBEN SARMAH AND ANR. Versus HORENDRA NATH SARMAH	MS. N S THAKURIA MS D ANGANA	
43	CRP(IO)/78/2020	PRIYANATH MANDAL Versus ASHALATA SARKAR AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MR. R DE
44	WITH CRP(IO)/79/2020	ANIMESH BISWAS AND ANR. Versus ASHALATA SARKAR AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MR. R DE MS. D DEVI
45	CRP(IO)/82/2020	ON DEATH OF RADHA RANI CHAKRABORTY HER LEGAL HEIRS SUBIR KUMAR CHAKRABORTY Versus ON DEATH OF LATE ABDUL SULTAN MULLAH HIS LEGAL HEIRS ANJUMA KHATUN AND 7 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS P DAIMARI	GA, ASSAM (R8) MR. M A SHEIKH MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ
46	CRP(IO)/96/2020	RATAN LAL BANIK Versus JAGABANDHU PAUL	MRS. R DEVI MR. A R TAHBILDAR	MR. M H RAJBARBHUIYAN MS. S RASUL
47	I.A.(Civil)/1834/2020 B/O in CRP/83/2019	ANIMA PRAVA DAS Versus BHUPENDRA KR. DAS	MR H K SARMA	MR H MAURYA MR. D K JAIN
	WITH CRP/83/2019 CAVT. NO. 0457/2019	BHUPENDRA KUMAR DAS Versus ANIMA PRAVA DAS	MR. K N CHOUDHURY MS M JALAN MR H MAURYA MR. D K JAIN MS A BEGUM MS P MISHRA	MR H K SARMA FOR CAVEATOR
48	CRP/30/2021	PURBANCHAL NURSING NIRMAN PVT LTD Versus M/S COOL BREEZE REFRIGERATION AND ANR	MR. S BANIK MR H GUPTA MS. R M SARMAH A N HUSSAIN	MR. S P ROY MS S DAS

HEARING

49	RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
	WITH I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA
	WITH I.A.(Civil)/2088/2021 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus) ON THE DEATH OF DINESH KUMAR JAIN HIS LEGAL HEIR HULAS CHAND JAIN AND 49 ORS.	MS. S. TODI MD. ASLAM	
	WITH I.A.(Civil)/2089/2021 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus ON THE DEATH OF DINESH KUMAR JAIN HIS LEGAL HEIR HULAS CHAND JAIN AND 49 ORS.	MS. S. TODI MD. ASLAM	MR. S ALAM
50	RSA/29/2009 WITH LCR, B/O	PEW GALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH

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LEAVE NOTE OF ADVOCATES FOR 03/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
4)	MR S SARMA	15-11-2021	To	03-12-2021
5)	MR. N DHAR	22-11-2021	To	22-12-2021
6)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
7)	MR A KALITA	22-11-2021	To	05-12-2021
8)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
9)	MR J CHOPRA	03-12-2021	To	10-12-2021
10)	MR. A M BORA	22-11-2021	To	03-12-2021
11)	MR G DAS	22-11-2021	To	12-12-2021
12)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
13)	MR. R L YADAV	23-11-2021	To	06-01-2022
14)	MS. K YADAV	23-11-2021	To	06-01-2022
15)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
16)	MR. N BORAH	25-11-2021	To	05-12-2021
17)	MR K AGARWAL	29-11-2021	To	07-12-2021
18)	MR B BURAGOHAJAN	29-11-2021	To	03-12-2021
19)	DR. B N GOGOI	26-11-2021	To	03-12-2021
20)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
21)	MR. D J KAPIL	30-11-2021	To	10-12-2021
22)	MR. S K SINGH	02-12-2021	To	12-12-2021
23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021